

**Income Tax Appellate Tribunal, Mumbai Benches, Mumbai**

**Constitution of Benches 27.04.2026 to 30.04.2026**

<b>Bench</b>	<b>Court Room Number</b>	<b>Hon'ble President/Vice-President &amp; Members</b>
B	1	S/Shri Saktijit Dey, Vice President & Prabhash Shankar, AM
I & SMC	2	Smt Beena Pillai, JM & Shri Arun Khodpia, AM
E	3	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
D & J	4	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM
G & K	5	S/Shri O P Kant, AM & Anikesh Banerjee, JM ( on 27 <sup>th</sup> & 28 <sup>th</sup> April) S/Shri O P Kant, AM & Rahul Chaudhary, JM ( on 29 <sup>th</sup> & 30 <sup>th</sup> April)
F	6	S/Shri N K Choudhry, JM & Jagadish, AM
A	7	S/Shri Pawan Singh, JM & Girish Agrawal, AM
C & H	8	Smt Kavitha Rajagopal JM & Shri Makarand V Mahadeokar, AM

**Constitution of Benches 04.05.2026 to 07.05.2026**

<b>Bench</b>	<b>Court Room Number</b>	<b>Hon'ble President/Vice-President &amp; Members</b>
B	1	Justice (Retd.) C V Bhadang, President & Shri Prabhash Shankar, AM
I & SMC	2	Smt Beena Pillai, JM & Shri Arun Khodpia, AM
E	3	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
D	4	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM (on 4 <sup>th</sup> & 5 <sup>th</sup> May)
G	5	S/Shri O P Kant, AM & Rahul Chaudhary, JM
F	6	S/Shri N K Choudhry, JM & Jagadish, AM
A & J	7	S/Shri Pawan Singh, JM & Girish Agrawal, AM
C	8	S/Shri Anikesh Banerjee, JM & Makarand V Mahadeokar, AM
H & K	9 At 2.30 pm	Smt Kavitha Rajagopal JM & Shri Makarand V Mahadeokar, AM

### Constitution of Benches 11.05.2026 to 14.05.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B	2	S/Shri Amit Shukla, JM & Prabhash Shankar, AM
I & SMC	3	Smt Beena Pillai, JM & Shri Arun Khodpia, AM
E	4	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
D	5	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM
G	6	S/Shri O P Kant, AM & Rahul Chaudhary, JM
H & K	6 (At 2.30 pm)	Shri O P Kant, AM & Smt Kavitha Rajagopal JM
F	7	S/Shri N K Choudhry, JM & Jagadish, AM
A & J	8	S/Shri Pawan Singh, JM & Girish Agrawal, AM
C	9	S/Shri Anikesh Banerjee, JM & Makarand V Mahadeokar, AM

### Constitution of Benches 18.05.2026 to 21.05.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
I & SMC	2	S/Shri Saktijit Dey, VP & Arun Khodpia, AM (on 18 <sup>th</sup> May)
	9	S/Shri Anikesh Banerjee, JM & Arun Khodpia, AM (19 <sup>th</sup> to 21 <sup>st</sup> May)
B	3	S/Shri Amit Shukla, JM & Prabhash Shankar, AM
E & K	4	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
D	5	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM
G	6	S/Shri O P Kant, AM & Rahul Chaudhary, JM
F	7	S/Shri N K Choudhry, JM & Jagadish, AM
A & J	8	S/Shri Pawan Singh, JM & Girish Agrawal, AM
C & H	11	Smt Kavitha Rajagopal JM & Shri Makarand V Mahadeokar, AM

- 'D' Bench will not function on 6<sup>th</sup> & 7<sup>th</sup> May and the cases fixed will be heard on 11<sup>th</sup> & 12<sup>th</sup> May, 2026 respectively

Sd/-  
[Saktijit Dey]  
VICE PRESIDENT

Dated: 24<sup>th</sup> April, 2026.  
(Hindi version follows)



**Income Tax Appellate Tribunal**  
**3<sup>rd</sup> and 4<sup>th</sup> Floor, Pratishtha Bhavan,**  
**Old CGO Building, Maharshi Karve Marg,**  
**New Marine Lines, Churchgate,**  
**Mumbai – 400020.**



**Date: - 30<sup>th</sup> April, 2026**

**NOTICE**

**Links of the Court Rooms of ITAT, Mumbai Benches for joining through Video Conferencing from 04.05.2026 to 09.05.2026 - Reg.**

<b>Court Room Nos.</b>	<b>Meeting Link for Joining through Virtual Mode (Cisco Webex Platform)</b>	<b>Meeting Number (Cisco Webex)</b>	<b>PWD</b>
Court Room No. 01	<a href="https://itatmumbai.my.webex.com/meet/crlink1">https://itatmumbai.my.webex.com/meet/crlink1</a>	2643 370 6831	2026
Court Room No. 02	<a href="https://itatmumbai.my.webex.com/meet/crlink2">https://itatmumbai.my.webex.com/meet/crlink2</a>	2644 996 3815	2026
Court Room No. 03	<a href="https://itatmumbai.my.webex.com/meet/crlink3">https://itatmumbai.my.webex.com/meet/crlink3</a>	2641 378 2410	2026
Court Room No. 04	<a href="https://itatmumbai.my.webex.com/meet/crlink4">https://itatmumbai.my.webex.com/meet/crlink4</a>	2642 928 5216	2026
Court Room No. 05	<a href="https://itatmumbai.my.webex.com/meet/crlink5">https://itatmumbai.my.webex.com/meet/crlink5</a>	2642 741 9124	2026
Court Room No. 06	<a href="https://itatmumbai.my.webex.com/meet/crlink6">https://itatmumbai.my.webex.com/meet/crlink6</a>	2642 406 7426	2026
Court Room No. 07	<a href="https://itatmumbai.my.webex.com/meet/crlink7">https://itatmumbai.my.webex.com/meet/crlink7</a>	2644 009 8469	2026
Court Room No. 08	<a href="https://itatmumbai.my.webex.com/meet/crlink8">https://itatmumbai.my.webex.com/meet/crlink8</a>	2641 381 0893	2026
Court Room No. 09	<a href="https://itatmumbai.my.webex.com/meet/crlink9">https://itatmumbai.my.webex.com/meet/crlink9</a>	2643 563 2890	2026
Court Room No. 11	<a href="https://itatmumbai.my.webex.com/meet/crlink11">https://itatmumbai.my.webex.com/meet/crlink11</a>	2641 513 5161	2026

1. The Counsels can join the Hybrid Court Room through the above-mentioned Video Conferencing Links.
2. Links will be open at - least 15 minutes before the commencement of the Bench proceedings.
3. The links will remain active when the bench is sitting during Court hours of the Tribunal.
4. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/ Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
5. The Counsels /DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
6. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
7. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
8. Paper Books, Synopsis, written submissions etc. should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.

  
**Assistant Registrar**

**INCOME TAX APPELLATE TRIBUNAL**

**3<sup>rd</sup> & 4<sup>th</sup> Floor, Prathishtha Bhavan,**

**101 Maharshi Karve Marg,**


**Mumbai -400 020.**

**NOTICE**

**Appeals upto the year 2018 fixed before " A " to " G " Benches & " SMC " Bench are to be treated as Old Appeals and will be taken up for hearing and disposal on priority basis.**

**Parties are requested not to seek any adjournment in respect of these appeals, except, under exceptional circumstances.**

**By order**

  
**ASSISTANT REGISTRAR**

**Mumbai.**

**Dated: 30.04.2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 04-MAY-2026 (MONDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 7**

<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
1	ITA 3952/MUM/2015	2011-12	[D] ARSHIYA LTD (RECALLED MATTER)	
2	ITA 2556/MUM/2025	2018-19	[A] ANUMITA INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
3	ITA 3041/MUM/2025	2018-19	[D] LATA MAHIPATRAY SHAH (E-FILE)	
4	CO 135/MUM/2025	2018-19	[A] LATA MAHIPATRAY SHAH (E-FILE)	
5	ITA 3210/MUM/2025	2020-21	[A] ACE ASSOCIATES	
6	ITA 4126/MUM/2025	2020-21	[A] MUGENESYS SOFTWARE PRIVATE LIMITED (E-FILE)	
7	ITA 4127/MUM/2025	2021-22	[A] MUGENESYS SOFTWARE PRIVATE LIMITED (E-FILE)	
8	ITA 4132/MUM/2025	2022-23	[A] MUGENESYS SOFTWARE PRIVATE LIMITED (E-FILE)	
9	ITA 4133/MUM/2025	2023-24	[A] MUGENESYS SOFTWARE PRIVATE LIMITED (E-FILE)	
10	ITA 4545/MUM/2025	2015-16	[D] MUGENESYS SOFTWARE PRIVATE LIMITED (E-FILE)	
11	ITA 4546/MUM/2025	2020-21	[D] MUGENESYS SOFTWARE PRIVATE LIMITED (E-FILE)	
12	ITA 4547/MUM/2025	2021-22	[D] MUGENESYS SOFTWARE PRIVATE LIMITED (E-FILE)	
13	ITA 4548/MUM/2025	2023-24	[D] MUGENESYS SOFTWARE PRIVATE LIMITED (E-FILE)	
14	ITA 4792/MUM/2025	2022-23	[D] MUGENESYS SOFTWARE PRIVATE LIMITED (E-FILE)	
15	ITA 4590/MUM/2025	2011-12	[A] ANIRUDH ANIL GAGGAR (E-FILE)	
16	ITA 4933/MUM/2025	2012-13	[A] ANUH PHARMA LIMITED	
17	ITA 5013/MUM/2025	2016-17	[A] ANUH PHARMA LIMITED	
18	ITA 7617/MUM/2025	2018-19	[D] ANU CHILDREN TRUST I (E-FILE)	
19	ITA 8713/MUM/2025	2016-17	[A] ABDUL RAZZAQ NADVI (E-FILE)	
20	ITA 9006/MUM/2025	2022-23	[A] AMRIK SINGH & SONS CRANE SERVICES PRIVATE LIMITED (E-FILE)	

**CAUSE LIST OF A BENCH FOR 04-MAY-2026 (MONDAY)**

**BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**

**IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
21	ITA 9379/MUM/2025	2013	[D] A V CORPORATION (E-FILE)	
22	CO 147/MUM/2026	2013	[A] A V CORPORATION (E-FILE)	
23	ITA 9388/MUM/2025	AY 2018-19	[A] AJ TOLLS PRIVATE LIMITED (E-FILE)	
24	ITA 1539/MUM/2026	2015-16	[A] SHRI ASHOK JASRAJ JAIN (HUF)	
25	ITA 1558/MUM/2026	2010-11	[A] AAKASH PROJECTS & INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
26	ITA 1616/MUM/2026	2019-20	[A] ARANUS REALTY LLP (E-FILE)	
27	ITA 1619/MUM/2026	2023-2024	[A] ASHUTOSH CHANDRAKANT KARANDIKAR (E-FILE)	
28	ITA 1622/MUM/2026	2013-14	[A] A S CREATIONS (E-FILE)	
29	ITA 1648/MUM/2026	2015-16	[A] AISHA MOHAMMED ISMAIL SHAIKH (E-FILE)	

  
**Assistant Registrar**  
**30-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 05-MAY-2026 (TUESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 7**


Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5511/MUM/2025	2015-16	[A] ANKIT BHOGILAL KUBADIA (E-FILE)	
2	ITA 7134/MUM/2025	2005-06	[A] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
3	ITA 7140/MUM/2025	2006-07	[A] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
4	ITA 7141/MUM/2025	2007-08	[A] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
5	ITA 7142/MUM/2025	2008-09	[A] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
6	ITA 7143/MUM/2025	2009-10	[A] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
7	ITA 7144/MUM/2025	2010-11	[A] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
8	ITA 7847/MUM/2025	2005-06	[D] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
9	ITA 7848/MUM/2025	2006-07	[D] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
10	ITA 7849/MUM/2025	2007-08	[D] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
11	ITA 7962/MUM/2025	2008-09	[D] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
12	ITA 7963/MUM/2025	2009-10	[D] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
13	ITA 7964/MUM/2025	2010-11	[D] ALLIANCE INTERMEDIATERIES & NETWORK PVT LTD (E-FILE)	
14	ITA 7282/MUM/2025	N.A	[A] AQUAKRAFT FOUNDATION	
15	ITA 7682/MUM/2025	2015-16	[A] ABHISHEK TAJRAJ DOSHI	
16	ITA 8042/MUM/2025	2012-13	[D] ATUL PROPERTIES (E-FILE)	
17	ITA 8043/MUM/2025	2013-14	[D] ATUL PROPERTIES (E-FILE)	
18	ITA 8690/MUM/2025	2014-15	[A] MR. LALIT KUMAR ROSHANLAL BOHARA	
19	ITA 9165/MUM/2025	2016-17	[A] MESSRS SIDDHI INVESTMENTS	
20	ITA 9389/MUM/2025	2016-17	[D] ASIAN BOILER ENGINEERS PVT LTD (E-FILE)	

**CAUSE LIST OF A BENCH FOR 05-MAY-2026 (TUESDAY)**

**BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER**

**IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
21	CO 124/MUM/2026	2016-17	[A] ASIAN BOILER ENGINEERS PVT LTD (E-FILE)	
22	ITA 9516/MUM/2025	2019-20	[D] AGV CONSULTANTS (E-FILE)	
23	ITA 316/MUM/2026	2020-21	[A] SUNIL GOVIND NAIK (E-FILE)	
24	ITA 468/MUM/2026	2004-05	[A] ASHOK NAGAR CO-OP. HOUSING SOCIETY LTD. (E-FILE)	
25	ITA 1649/MUM/2026	2015-16	[A] AISHA MOHAMMED ISMAIL SHAIKH (E-FILE)	
26	ITA 1662/MUM/2026	2012-13	[A] ASHWIN RAMESH SAKSENA (E-FILE)	
27	ITA 1669/MUM/2026	2018-19	[D] AAACORP EXIM INDIA PVT. LTD. (E-FILE)	
28	ITA 1685/MUM/2026	2011-12	[A] AMEETA JAGDISH THACKERSEY (E-FILE)	
29	ITA 1692/MUM/2026	2018-19	[A] LENYADRI SAHAKARI PATHPEDHI MARYADIT (E-FILE)	
30	ITA 1694/MUM/2026	2018-19	[A] AMITA SURESH SHAH (E-FILE)	

  
**Assistant Registrar**  
**30-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 06-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6095/MUM/2024	2017-18	[D] LALIT SHAH (E-FILING)	
2	CO 210/MUM/2025	2017-18	[A] LALIT SHAH (E-FILE)	
3	ITA 3513/MUM/2025	2017-18	[A] ASK INVESTMENT MANAGERS LIMITED (FORMERLY KNOWN AS ASK INVESTMENT MANAGERS PVT LTD)	
4	ITA 4888/MUM/2025	2015-16	[A] THE LOOT (INDIA) PRIVATE LIMITED	
5	ITA 4889/MUM/2025	2009-10	[A] THE LOOT (INDIA) PRIVATE LIMITED	
6	ITA 5811/MUM/2025	2018-19	[A] ADVANCE POWER DISPLAY SYSTEMS LTD (E-FILE)	
7	ITA 6150/MUM/2025	2011-18-19	[D] ASHRAY REALTORS (E-FILE)	
8	ITA 6695/MUM/2025	2015-16	[A] LIBRA NATURAL RESOURCES PRIVATE LIMITED (E-FILE)	
9	ITA 7389/MUM/2025	2012-13	[A] APRICOT CAPITALS PRIVATE LIMITED (E-FILE)	
10	ITA 8434/MUM/2025	2013-14	[A] AVENTUS BUILDCON LIMITED ( FORMERLY RATNAAKAR INFRASTRUCTURE LTD )	
11	ITA 8726/MUM/2025	2015-16	[D] AMIT BURAKIA (E-FILE)	
12	ITA 8831/MUM/2025	2015-16	[A] AABAN APPARELS AND REAL CON PVT LTD. (E-FILE)	
13	ITA 9347/MUM/2025	2013-14	[A] LE MEILLEUR GLOBAL TRADE PVT LTD (E-FILE)	
14	ITA 41/MUM/2026	2009-10	[A] M/S AURIONPRO SOLUTIONS LIMITED (SUCCESSOR OF M/S KAIROLEAF ANALYTICS PRIVATE LIMITED) (E-FILE)	
15	ITA 298/MUM/2026	2014-15	[A] SNEH PRABHA MUNDRA	
16	ITA 1699/MUM/2026	NA	[A] AOF GLOBAL FOUNDATION (E-FILE)	
17	ITA 1708/MUM/2026	2011-12	[A] M/S. ARVIVA INDUSTRIES (INDIA) LIMITED	
18	ITA 1730/MUM/2026	2015-16	[A] ASHOK BHURAO DUMBRE (E-FILE)	
19	ITA 1749/MUM/2026	2016-17	[A] ACME POLYTWIST PVT LTD	
20	ITA 1750/MUM/2026	2017-18	[A] ACME POLYTWIST PVT LTD	
21	ITA 1751/MUM/2026	2018-19	[A] ACME POLYTWIST PVT LTD	
22	ITA 1752/MUM/2026	2019-20	[A] ACME POLYTWIST PVT LTD	
23	ITA 1762/MUM/2026	2019-20	[A] ARAMUS REALTY LLP (E-FILE)	

  
Assistant Registrar  
30-Apr-2026

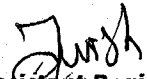
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 07-MAY-2026 (THURSDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4164/MUM/2024	2014-15	[D] ABHISHEK HARSHKUMAR JAIN (E-FILED (SMC))	
2	ITA 4165/MUM/2024	2015-16	[D] ABHISHEK HARSHKUMAR JAIN (E-FILED)	
3	ITA 8439/MUM/2025	2020-21	[A] ASA SINGH (E-FILE)	
4	ITA 9307/MUM/2025	2020-21	[D] ANTIQUE STOCK BROKING LIMITED (E-FILE)	
5	ITA 42/MUM/2026	2016-17	[A] LEXICON FINANCE LIMITED (E-FILE)	
6	ITA 46/MUM/2026	2011-12	[A] SMT. LATA DEVI PAREKH	
7	ITA 54/MUM/2026	2022-23	[A] AJAY JAYASINH MARIWALA	
8	ITA 305/MUM/2026	2017-18	[A] AJR OIL AND GAS ENGINEERING SERVICES PVT LTD	
9	ITA 1264/MUM/2026	2016-17	[A] ABDUL FAKRUDDIN UDEPURWALA (E-FILE)	
10	ITA 1337/MUM/2026	2018-19	[A] ASIHA AYUB GHEEWALA	
11	ITA 1428/MUM/2026	2017-18	[A] ARUN IMPEX PRIVATE LIMITED (E-FILE)	
12	ITA 1789/MUM/2026	2018-19	[A] OERLIKON TEXTILE INDIA PVT LTD	
13	ITA 1818/MUM/2026	2023-2024	[A] ARNAV GLOBAL PRODUCTS AND SERVICES PRIVATE LIMITED (E-FILE)	
14	ITA 1819/MUM/2026	2026-2027	[A] ADIWASI UNNATI MANDAL (E-FILE)	
15	ITA 1820/MUM/2026	2026-2027	[A] ADIWASI UNNATI MANDAL (E-FILE)	
16	ITA 1821/MUM/2026	2017-18	[A] ANTONIO WILFRED MARTINS (E-FILE)	
17	ITA 1824/MUM/2026	2016-17	[A] ANIBRAIN DIGITAL TECHNOLOGIES PRIVATE LIMITED (E-FILE)	
18	ITA 1825/MUM/2026	2018-19	[D] AATIF MOHAMED YAKUB (E-FILE)	
19	CO 151/MUM/2026	2018-19	[A] AATIF MOHAMED YAKUB (E-FILE)	

  
Assistant Registrar  
30-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 04-MAY-2026 (MONDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7526/MUM/2025	2011-12	[A] NILESH JASVANTLAL PAREKH (E-FILE)	
2	ITA 7645/MUM/2025	2025-26	[A] BAHULA GODHAM CHARITABLE TRUST (E-FILE)	
3	ITA 9181/MUM/2025	2019-20	[A] NIHIT INFRACON PRIVATE LIMITED (E-FILE)	
4	ITA 9435/MUM/2025	2020-21	[A] BHASKAR CADUVETI RAO	
5	ITA 25/MUM/2026	2010-11	[A] NEXT CREDITS AND MERCANTILES PVT. LTD. (E-FILE)	
6	ITA 331/MUM/2026	2017-18	[A] NIJAMUDDIN MOHOMEDRAISH KHAN (E-FILE)	
7	ITA 1551/MUM/2026	2025-26	[A] SHREE VILE PARLE AATH KOTI NANI PAKSHA STHANAKVASI JAIN SANGH (E-FILE)	
8	ITA 1555/MUM/2026	2026-27	[A] BIJA CONSERVATION FOUNDATION (E-FILE)	
9	ITA 1556/MUM/2026	2026-27	[A] BIJA CONSERVATION FOUNDATION (E-FILE)	
10	ITA 1557/MUM/2026	2017-2018	[A] NJ MF DISTRIBUTION LLP (E-FILE)	
11	ITA 1560/MUM/2026	2015-16	[A] BOMBAY VYAPAR PRATISTHAN (E-FILE)	
12	ITA 1575/MUM/2026	2013-14	[A] NIRJAY DIAMOND (E-FILE)	
13	ITA 1626/MUM/2026	N.A	[A] BALKRISHNA AMRATLAL CHARITABLE TRUST	
14	ITA 1627/MUM/2026	N.A	[A] BAL KRISHNA AMRATLAL CHARITABLE TRUST	
15	ITA 1629/MUM/2026	2013-14	[A] M/S. BLUEFOREST AGRO ESTATE PVT LTD	
16	ITA 1663/MUM/2026	2018-19	[A] NAINA DESAI - LEGAL HEIR OF LATE NITIN CHANDRAKANT DESAI (E-FILE)	
17	ITA 1666/MUM/2026	2024-25	[D] M/S. BD SOFTWARE DISTRIBUTION PRIVATE LIMITED (E-FILE)	

  
Assistant Registrar  
30-Apr-2026

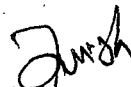
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF B BENCH FOR 05-MAY-2026 (TUESDAY)**

**BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8591/MUM/2025	2017-18	[A] BHGAWATI ABHILASHA CONVENTURE	
2	ITA 38/MUM/2026	2012-13	[A] SOHANLAL SEWARAM JAGGI (HUF) (E-FILE)	
3	ITA 155/MUM/2026	2018-19	[A] SATISH JAMNADAS DATTANI	
4	ITA 694/MUM/2026	2020-21	[D] NITIN KSHIRSAGAR (HUF) (E-FILE)	
5	ITA 1283/MUM/2026	2018-19	[A] NEELESHKUMAR RADHESHYAM LAHOTI	
6	ITA 1451/MUM/2026	2017-18	[A] SHAILESH CHANDRAKANT MORE	
7	ITA 1552/MUM/2026	2025-26	[A] SHREE VILE PARLE AATH KOTI NANI PAKSHA STHANAKVASI JAIN SANGH (E-FILE)	
8	ITA 1565/MUM/2026	2016-17	[A] SBI SME CITY CREDIT CENTRE MUMBAI (E-FILE)	
9	ITA 1566/MUM/2026	2017-18	[A] SBI SME CITY CREDIT CENTRE MUMBAI (E-FILE)	
10	ITA 1569/MUM/2026	2017-18	[A] SBI RACPC ANDHERI BRANCH (E-FILE)	
11	ITA 1570/MUM/2026	2016-17	[A] STATE BANK OF INDIA ZONAL OFFICE MUMBAI (E-FILE)	
12	ITA 1572/MUM/2026	2017-18	[A] STATE BANK OF INDIA GOREGAON WEST BR. (E-FILE)	
13	ITA 1624/MUM/2026	2022-23	[A] SHREE KRISHNA INFRA AND DEVELOPERS (E-FILE)	
14	ITA 1625/MUM/2026	2018-19	[A] SALIM ABUBAKAR NAGANI (E-FILE)	
15	ITA 1632/MUM/2026	2016-17	[A] SANOBAR AJAZ AHMED SAUDAGAR	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 06-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2079/MUM/2024	2011-12	[D] NARESH BABUBHAI MEHTA (E-FILLING)	
2	ITA 2085/MUM/2024	2011-12	[D] NARESH BABUBHAI MEHTA (E-FILLING)	
3	ITA 6582/MUM/2025	2018-19	[A] N.R.AGARWAL INDUSTRIES LIMITED	
4	ITA 8913/MUM/2025	2005-06	[A] SUBHASH SAHEBRAO DESHMUKH	
5	ITA 8914/MUM/2025	2006-07	[A] SUBHASH SAHEBRAO DESHMUKH	
6	ITA 8915/MUM/2025	2007-08	[A] SUBHASH SAHEBRAO DESHMUKH	
7	ITA 8916/MUM/2025	2008-09	[A] SUBHASH SAHEBRAO DESHMUKH	
8	ITA 8917/MUM/2025	2009-10	[A] SUBHASH SAHEBRAO DESHMUKH	
9	ITA 8918/MUM/2025	2010-11	[A] SUBHASH SAHEBRAO DESHMUKH	
10	ITA 64/MUM/2026	2013-14	[A] NAMOKAR IMPEX PVT. LTD. (E-FILE)	
11	ITA 414/MUM/2026	2018-19	[A] BYSOL ENTERPRISES PRIVATE LIMITED	
12	ITA 450/MUM/2026	2020-21	[A] BHAGWANA RAM BISHNOI	
13	ITA 1537/MUM/2026	2016-17	[A] MONA AMARCHAND NARANG	
14	ITA 1543/MUM/2026	2009-10	[A] MUKESH . S JHANGIANI HUF	
15	ITA 1652/MUM/2026	2010-11	[A] MK COMMODITY BROKERS LIMITED (E-FILE)	
16	ITA 1665/MUM/2026	2022-23	[D] MUNOT HOUSING PRIVATE LIMITED (E-FILE)	
17	CO 152/MUM/2026	2022-23	[A] MUNOT HOUSING PRIVATE LIMITED (E-FILE)	
18	ITA 1683/MUM/2026	2011-12	[A] M/S NAVJYOTI FARMING PRIVATE LIMITED (E-FILE)	
19	ITA 1687/MUM/2026	2016-17	[A] BUILDERS ASSOCIATION OF INDIA (E-FILE)	
20	ITA 1697/MUM/2026	2019-2020	[A] BHOR UTKARSHA NAGRI CO OPERATIVE CREDIT SOCIETY LIMITED (E-FILE)	
21	ITA 1718/MUM/2026	NA	[A] BHARTIYA STREE SEVA SANGH	
22	ITA 1726/MUM/2026	2026-2027	[A] BOMBAY MIDWEST ROTARY FOUNDATION (E-FILE)	
23	ITA 1727/MUM/2026	2026-2027	[A] BOMBAY MIDWEST ROTARY FOUNDATION (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 07-MAY-2026 (THURSDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5948/MUM/2024	2010-11	[D] SHRI NITESH C. KOTHARI (E-FILING)	
2	CO 89/MUM/2025	2010-11	[A] SHRI NITESH C KOTHARI (E-FILE)	
3	ITA 9315/MUM/2025	2022-23	[A] NIRO CERAMIC INDIA PRIVATE LIMITED	
4	ITA 12/MUM/2026	2017-18	[A] SAI NINAD ENTERPRISES	
5	ITA 13/MUM/2026	2014-15	[A] SAI NINAD ENTERPRISES	
6	ITA 49/MUM/2026	2015-16	[A] NATURE BLESSINGS ARGO LLP	
7	ITA 50/MUM/2026	2016-17	[A] NATURE BLESSING AGRO LLP	
8	ITA 51/MUM/2026	2017-18	[A] NATURE BLESSINGS AGRO LLP	
9	ITA 52/MUM/2026	2018-19	[A] NATURE BLESSINGS AGRO LLP	
10	ITA 236/MUM/2026	2015-16	[D] NATURES BLESSING AGRO LLP (E-FILE)	
11	ITA 237/MUM/2026	2016-17	[D] NATURES BLESSING AGRO LLP (E-FILE)	
12	ITA 238/MUM/2026	2017-18	[D] NATURES BLESSING AGRO LLP (E-FILE)	
13	ITA 239/MUM/2026	2018-19	[D] NATURES BLESSING AGRO LLP (E-FILE)	
14	ITA 77/MUM/2026	2014-15	[A] NITTA JATIYA	
15	ITA 78/MUM/2026	2013-14	[A] NITTA JATIYA	
16	ITA 79/MUM/2026	2017-18	[A] NITTA JATIYA	
17	ITA 80/MUM/2026	2015-16	[A] NITTA JATIYA	
18	ITA 241/MUM/2026	2014-15	[D] NITTA VINOD JATIYA (E-FILE)	
19	ITA 242/MUM/2026	2017-18	[D] NITTA VINOD JATIYA (E-FILE)	
20	ITA 240/MUM/2026	2013-14	[D] NITTA VINOD JATIYA (E-FILE)	
21	ITA 235/MUM/2026	2017-18	[D] NAMITA PRATEEK JATIA (E-FILE)	
22	CO 49/MUM/2026	2017-18	[A] NAMITA PRATEEK JATIA	
23	ITA 91/MUM/2026	n.a	[A] DR. SHRIKANT SHINDE FOUNDATION	
24	ITA 92/MUM/2026	N.A	[A] DR.SHRIKANT SHINDE FOUNDATION	
25	ITA 169/MUM/2026	2016-2017	[A] SATYAPUR STEEL (E-FILE)	
26	ITA 343/MUM/2026	2012-13	[A] NAMITA YOGESH DAVE (E-FILE)	
27	ITA 357/MUM/2026	2014-15	[A] BHAVIKA JARIWALA	
28	ITA 1734/MUM/2026	2017-18	[A] NAGENDRA SINGH (E-FILE)	
29	ITA 1758/MUM/2026	2010-11	[A] NISHAT FARIO ZARIWALLA	
30	ITA 1767/MUM/2026	2021-22	[A] NIRAMAYSEVA FOUNDATION (E-FILE)	

**CAUSE LIST OF B BENCH FOR 07-MAY-2026 (THURSDAY)**

**BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
31	ITA 1776/MUM/2026	.N.A	[A] NEHRU CENTRE	
32	ITA 1777/MUM/2026	N.A	[A] NEHRU CENTRE	
33	ITA 1780/MUM/2026	2020-21	[A] NAVAL MILITARY RESTAURANT AND STORES	
34	ITA 1781/MUM/2026	2018-19	[A] B R FILMS	
35	ITA 1799/MUM/2026	2019-20	[A] SHARMA STONES (MUMBAI) PRIVATE LIMITED (E-FILE)	
36	ITA 1802/MUM/2026	2016-17	[A] STATE BANK OF INDIA, SEEPZ BRANCH (E-FILE)	
37	ITA 1803/MUM/2026	2017-18	[A] STATE BANK OF INDIA, SEEPZ BRANCH (E-FILE)	
38	ITA 1807/MUM/2026	2014-2015	[A] NEW SEAGULL CO OPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 04-MAY-2026 (MONDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 283/MUM/2025	2011-12	[A] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (FORMERLY KNOWN AS MS CROMPTON GREAVES LIMITED)	
2	CO 284/MUM/2025	2014-15	[A] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (FORMERLY KNOWN AS CROMPTON GREAVES LIMITED)	
3	CO 285/MUM/2025	2013-14	[A] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (FORMERLY KNOWN AS CROMPTON GREAVES LIMITED)	
4	ITA 5214/MUM/2025	2012-13	[A] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED	
5	ITA 5416/MUM/2025	2011-12	[D] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (FORMERLY KNOWN AS M/S CROMPTON GREAVES LIMITED) (E-FILE)	
6	ITA 5417/MUM/2025	2012-13	[D] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (FORMERLY KNOWN AS M/S CROMPTON GREAVES LIMITED) (E-FILE)	
7	ITA 5461/MUM/2025	2013-14	[D] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (FORMERLY KNOWN AS CROMPTON GREAVES LIMITED) (E-FILE)	
8	ITA 5462/MUM/2025	2014-15	[D] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (FORMERLY KNOWN AS CROMPTON GREAVES LIMITED) (E-FILE)	
9	ITA 2862/MUM/2025	2007-08	[A] SHREE GAYATRI CONSTRUCTIONS AND DEVELOPERS (RECALLED MATTER)	
10	ITA 5614/MUM/2025	2016-17	[A] CHETAN SHANTILAL KAPADIA	
11	ITA 6788/MUM/2025	2023-24	[A] THE INDIAN HUME PIPE CO LTD	
12	ITA 6909/MUM/2025	2022-23	[D] THE INDIAN HUME PIPE COMPANY LIMITED (E-FILE)	
13	ITA 6910/MUM/2025	2023-24	[D] THE INDIAN HUME PIPE COMPANY LIMITED (E-FILE)	
14	ITA 7193/MUM/2025	2022-23	[A] ORBIT VENTURES DEVELOPERS	
15	ITA 7194/MUM/2025	2016-17	[A] ORBIT VENTURES DEVELOPERS	
16	ITA 8973/MUM/2025	2011-12	[A] PANKAJ JAYANTILAL PATEL	
17	ITA 9037/MUM/2025	2022-23	[D] 360 ONE CORE AGGRESSIVE (E-FILE)	
18	ITA 728/MUM/2024	2015-16	[A] PRIYA ANIL SHARMA	
19	ITA 736/MUM/2026	2014-15	[A] PDP LIFE SCIENCE LOGISTICS INDIA PVT LTD	
20	ITA 1050/MUM/2026	2021-22	[A] PARLE BISCUITS PVT LTD (E-FILE)	
21	ITA 1051/MUM/2026	2022-23	[A] PARLE BISCUITS PVT LTD (E-FILE)	
22	ITA 1184/MUM/2026	2020-21	[A] CHETAN SHANTILAL KAPADIA	
23	ITA 1439/MUM/2026	2013-14	[A] PROLIFERATE SOLUTION PRIVATE LIMITED	
24	ITA 1450/MUM/2026	2011-12	[A] P.K INTERNATIONAL EXPORTS LIMITED	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 05-MAY-2026 (TUESDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 958/MUM/2024	2012-13	[A] CRANES REAL ESTATE PRIVATE LIMITED (E-FILED (RECALLED MATTER))	
2	ITA 6652/MUM/2025	2013-2014	[A] M/S. OLIVE BUILDERS (E-FILE)	
3	ITA 6653/MUM/2025	2014-2015	[A] M/S. OLIVE BUILDERS (E-FILE)	
4	ITA 6654/MUM/2025	2015-2016	[A] M/S. OLIVE BUILDERS (E-FILE)	
5	ITA 6655/MUM/2025	2016-2017	[A] M/S. OLIVE BUILDERS (E-FILE)	
6	ITA 6656/MUM/2025	2016-2017	[A] OLIVE BUILDERS AND DEVELOPERS PVT. LTD. (E-FILE)	
7	ITA 6671/MUM/2025	2013-2014	[A] OLIVE BUILDERS AND DEVELOPERS PVT. LTD. (E-FILE)	
8	ITA 6672/MUM/2025	2014-2015	[A] OLIVE BUILDERS AND DEVELOPERS PVT. LTD. (E-FILE)	
9	ITA 6673/MUM/2025	2015-2016	[A] OLIVE BUILDERS AND DEVELOPERS PVT. LTD. (E-FILE)	
10	ITA 7296/MUM/2025	2016-17	[D] PRAMOD DAGADU MORE (E-FILE)	
11	ITA 8547/MUM/2025	2022-23	[A] PAYAL VIKRAM SHETH (E-FILE)	
12	ITA 8942/MUM/2025	2022-2023	[A] COMMISSIONER STATE CET CELL MAHARASHTRA STATE MUMBAI (E-FILE)	
13	ITA 9035/MUM/2025	2018-19	[D] PRINCE METAL & ALLOYS (E-FILE)	
14	ITA 9107/MUM/2025	2012-13	[A] PANKAJ DHIRENDRA SINGH (E-FILE)	
15	ITA 9117/MUM/2025	2023-24	[D] PRAKHYAT LAND DEVELOPERS PRIVATE LIMITED (E-FILE)	
16	ITA 9133/MUM/2025	2012-13	[A] PANKAJ DHIRENDRA SINGH (E-FILE)	
17	SA 19/MUM/2026	2022-23	[A] PAYAL VIKRAM SHETH	
18	CO 132/MUM/2026	2018-19	[A] PRINCE METAL AND ALLOYS (E-FILE)	
19	ITA 4254/MUM/2025	2016-17	[D] ONEOTT ENTERTAINMENT LIMITED (E-FILE)	
20	ITA 4255/MUM/2025	2022-23	[D] ONEOTT ENTERTAINMENT LIMITED (E-FILE)	
21	ITA 1454/MUM/2026	2018-19	[A] CHEMBUR CAMP DUDH VITARAK SAHAKARI SANSTHA LIMITED (E-FILE)	
22	ITA 1455/MUM/2026	2018-19	[A] CHEMBUR CAMP DUDH VITARAK SAHAKARI SANSTHA LIMITED (E-FILE)	
23	ITA 1456/MUM/2026	2018-19	[A] CHEMBUR CAMP DUDH VITARAK SAHAKARI SANSTHA LIMITED (E-FILE)	
24	ITA 1457/MUM/2026	2018-19	[A] CHEMBUR CAMP DUDH VITARAK SAHAKARI SANSTHA LIMITED (E-FILE)	
25	ITA 1576/MUM/2026	2017-18	[A] PRINTRADE ISSUES (INDIA) PRIVATE LIMITED	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 06-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6280/MUM/2025	1989-99	[A] DR CHANDRASHEKHAR G KARANJGAONKAR (E-FILE)	
2	ITA 6334/MUM/2025	2014-15	[A] SINDHUMATI RAMAVTAR PATHAK (E-FILE)	
3	ITA 6786/MUM/2025	2009-10	[A] PRESTIGE MULTITRADE LIMITED	
4	ITA 6787/MUM/2025	2009-10	[A] PRESTIGE MULTITRADE LIMITED	
5	ITA 8072/MUM/2025	2012-13	[A] OOPAL DIAMOND	
6	ITA 8925/MUM/2025	2019-20	[A] COLVYN JAMES HARRIS	
7	ITA 9109/MUM/2025	2013-14	[A] PRIME DEVELOPERS (E-FILE)	
8	ITA 9110/MUM/2025	2009-10	[A] PRIME DEVELOPERS (E-FILE)	
9	ITA 9135/MUM/2025	2017-18	[A] PALIWAL MILK PRODUCTS PRIVATE LIMITED (E-FILE)	
10	ITA 9152/MUM/2025	2016-17	[A] CRESCENT STEELS	
11	ITA 352/MUM/2026	2008-09	[A] OOPAL DIAMOND (E-FILE)	
12	ITA 805/MUM/2026	2015-16	[A] PIR MAKHDUM SAHED CHARITABLE TRUST	
13	ITA 1482/MUM/2026	2016-17	[A] CITIZENCREDIT CO OPERATIVE BANK LIMITED	
14	ITA 1483/MUM/2026	2016-17	[A] CITIZENCREDIT CO OPERATIVE BANK LIMITED (KALINA BRANCH)	
15	ITA 1484/MUM/2026	2016-17	[A] CITIZENCREDIT CO OPERATIVE BANK LIMITED (VIKHROLI BRANCH)	
16	ITA 1485/MUM/2026	2016-17	[A] CITIZENCREDIT CO OPERATIVE BANK LIMITED (GOREGAON BRANCH)	
17	ITA 1524/MUM/2026	2020-21	[A] PHIROZA DAVID (E-FILE)	
18	ITA 1526/MUM/2026	2019-20	[A] PROCESS CONSTRUCTION & TECHNICAL SERVICES PRIVATE LIMITED (E-FILE)	
19	ITA 2451/MUM/2026	2008-09	[D] OOPAL DIAMOND (E-FILE)	

  
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30-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF C BENCH FOR 07-MAY-2026 (THURSDAY)**

**BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 2818/MUM/2025	2016-17	[A] SERENE INFRA TECH CO. (E-FILE(RECALLED MATTER))	
2	IT(SS)A 2819/MUM/2025	2014-15	[A] SHIVSAI BUILDERS AND DEVELOPERS (E-FILE(RECALLED MATTER))	
3	IT(SS)A 2820/MUM/2025	2015-16	[A] SHIVSAI BUILDERS AND DEVELOPERS (E-FILE(RECALLED MATTER))	
4	IT(SS)A 2821/MUM/2025	2016-17	[A] SHIVSAI BUILDERS AND DEVELOPERS (E-FILE(RECALLED MATTER))	
5	ITA 4644/MUM/2025	2022-23	[A] M/S. INDISOL MARKETING PVT LTD (STAY GRANTED)	
6	ITA 5137/MUM/2025	2012-13	[A] PARAMESHWARI INFRAPROJECTS PRIVATE LIMITED	
7	ITA 5173/MUM/2025	2013-14	[A] PARAMESHWARI INFRAPROJECTS PRIVATE LIMITED	
8	ITA 9157/MUM/2025	2009-10	[A] PRATAPRAM G. CHOUDHARY	
9	ITA 9159/MUM/2025	2016-17	[A] P J HINDU GMKHANA SECRETARY	
10	ITA 1542/MUM/2026	2014-15	[A] CHETNA SANJAY JAIN	
11	ITA 1561/MUM/2026	2023-24	[A] POOJA COMMUNICATIONS PVT LTD (E-FILE)	
12	ITA 1562/MUM/2026	2020-2021	[A] PREMLATA JAISWAL (E-FILE)	
13	ITA 1640/MUM/2026	2023-24	[A] CHRAG PRAKASH JAIN	

  
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30-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 04-MAY-2026 (MONDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4631/MUM/2024	2019-20	[A] MAHENDRA BANSAL (E-FILE)	
2	ITA 1026/MUM/2025	2021-22	[D] DOVAL CLOSURES PVT. LTD (E-FILING)	
3	ITA 2007/MUM/2025	2017-18	[A] DYNAMIC DEVELOPERS PRIVATE LIMITED (E-FILE)	
4	ITA 2981/MUM/2025	2017-18	[D] DYNAMIC DEVELOPERS PRIVATE LIMITED (E-FILE)	
5	ITA 5271/MUM/2025	2014-15	[D] DHIRAJ LAKHAMSHI SHAH	
6	CO 324/MUM/2025	2014-15	[A] DHIRAJ LAKHAMSHI SHAH	
7	ITA 6468/MUM/2025	2017	[A] RELIABLE REALTOUCH (E-FILE)	
8	ITA 8615/MUM/2025	2017-18	[A] RAJENDRA LAXMIPATI KATLA (E-FILE)	
9	ITA 7542/MUM/2025	2018-19	[A] MAULANA AZAD ALPSANKHYANK ARTHIK VIKAS MAHAMANDAL MARYADIT	
10	ITA 9289/MUM/2025	2021-22	[A] RUNWAL RESIDENCY PRIVATE LIMITED (E-FILE)	
11	ITA 9290/MUM/2025	2022-23	[A] RUNWAL RESIDENCY PRIVATE LIMITED (E-FILE)	
12	ITA 9288/MUM/2025	2020-21	[A] RUNWAL RESIDENCY PRIVATE LIMITED (E-FILE)	
13	ITA 9291/MUM/2025	2023-24	[A] RUNWAL RESIDENCY PRIVATE LIMITED (E-FILE)	
14	ITA 9292/MUM/2025	2024-25	[A] RUNWAL RESIDENCY PRIVATE LIMITED (E-FILE)	
15	ITA 708/MUM/2026	2020-21	[D] RUNWAL RESIDENCY PVT LTD (E-FILE)	
16	ITA 782/MUM/2026	2021-22	[D] RUNWAL RESIDENCY PVT LTD (E-FILE)	
17	ITA 783/MUM/2026	2022-23	[D] RUNWAL RESIDENCY PVT LTD (E-FILE)	
18	ITA 784/MUM/2026	2023-24	[D] RUNWAL RESIDENCY PVT LTD (E-FILE)	
19	ITA 785/MUM/2026	2024-25	[D] RUNWAL RESIDENCY PVT LTD (E-FILE)	
20	ITA 413/MUM/2026	2007-08	[A] M/S. RAVAL AND COMPANY	
21	ITA 1048/MUM/2026	2023-24	[A] DEV MARKETING (E-FILE)	
22	ITA 1105/MUM/2026	2015-16	[A] RAMDAS GENUBHAU DHAMALE (E-FILE)	
23	ITA 1106/MUM/2026	2015-16	[A] RAMDAS GENUBHAU DHAMALE (E-FILE)	
24	ITA 1220/MUM/2026	2014-15	[A] RUSHABH MOTORS PRIVATE LIMITED	
25	ITA 1228/MUM/2026	2016-17	[A] REVATI NARAYAN JANGAM (E-FILE)	
26	ITA 1242/MUM/2026	2019-2020	[A] RAKESH BALDEVRAJ JUNEJA (E-FILE)	
27	ITA 1253/MUM/2026	2009-10	[A] RAMESH C SALECHA HUF	
28	ITA 1280/MUM/2026	2015-16	[A] MRS. ROSILY JOHNY KANICHUNNAN	
29	ITA 1339/MUM/2026	N.A	[A] DIVINE CHILD EDUCATIONAL TRUST	
30	ITA 1340/MUM/2026	N.A	[A] DIVINE CHILD EDUCATIONAL TRUST	

**CAUSE LIST OF D BENCH FOR 04-MAY-2026 (MONDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

**IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
31	ITA 1341/MUM/2026	N.A	[A] SHREE DEVKINAGAR JAIN SANGH	
32	ITA 1342/MUM/2026	.NA	[A] SHREE DEVKINAGAR JAIN SANGH	
33	ITA 1354/MUM/2026	2016-17	[A] RANGEELA EXPORTS (E-FILE)	
34	ITA 1355/MUM/2026	2017-18	[A] RANGEELA EXPORTS (E-FILE)	
35	ITA 1370/MUM/2026	2009-10	[D] RAMESH C SALECHA HUF (E-FILE)	

*Jush*  
Assistant Registrar  
30-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 05-MAY-2026 (TUESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 578/MUM/2025	2011-12	[D] DILIP GOVIND RATHOD (E-FILING)	
2	ITA 2250/MUM/2025	2014-15	[D] DINESH CHOUDHARY (E-FILE)	
3	ITA 2865/MUM/2025	2018-19	[A] DICET CREATIVE VENTURES(INDIA) PRIVATE LI(FORMERLY KNOWN AS MORGAN CREDITS PRIVATE LIMITED )	
4	ITA 3088/MUM/2025	2017-18	[D] MORGAN CREDITS PRIVATE LIMITED (E-FILE)	
5	ITA 3089/MUM/2025	2018-19	[D] MORGAN CREDITS PRIVATE LIMITED (E-FILE)	
6	ITA 3547/MUM/2025	2022-23	[A] RAB ENTERPRISES (INDIA) PVT LTD	
7	ITA 3548/MUM/2025	2020-21	[A] RAB ENTERPRISES (INDIA) PRIVATE LIMITED	
8	ITA 3848/MUM/2025	2018-19	[D] RAB ENTERPRISES (INDIA) PRIVATE LIMITED (E-FILE)	
9	ITA 3867/MUM/2025	2015-16	[D] RAB ENTERPRISES (INDIA) PRIVATE LIMITED (E-FILE)	
10	ITA 3868/MUM/2025	2017-18	[D] RAB ENTERPRISES (INDIA) PRIVATE LIMITED (E-FILE)	
11	ITA 3869/MUM/2025	2016-17	[D] RAB ENTERPRISES (INDIA) PRIVATE LIMITED (E-FILE)	
12	ITA 3870/MUM/2025	2020-21	[D] RAB ENTERPRISES (INDIA) PRIVATE LIMITED (E-FILE)	
13	ITA 3871/MUM/2025	2022-23	[D] RAB ENTERPRISES (INDIA) PRIVATE LIMITED (E-FILE)	
14	ITA 2863/MUM/2025	2018-19	[A] RURBAN SMART INFRA VENTURES (INDIA) PRIVATE LIMITED	
15	ITA 3091/MUM/2025	2018-19	[D] RURBAN SMART INFRAVENTURES (INDIA) PRIVATE LIMITED (E-FILE)	
16	ITA 3298/MUM/2025	2022-23	[A] RUBAN SMART INFRAVENTURES (INDIA) PRIVATE LIMITED	
17	ITA 3664/MUM/2025	2020-21	[D] RURBAN SMART INFRAVENTURES (INDIA) PRIVATE LIMITED (E-FILE)	
18	ITA 3947/MUM/2025	2016-17	[D] RURBAN SMART INFRAVENTURES (INDIA) PRIVATE LIMITED (E-FILE)	
19	ITA 3948/MUM/2025	2022-23	[D] RURBAN SMART INFRAVENTURES (INDIA) PRIVATE LIMITED (E-FILE)	
20	ITA 3943/MUM/2025	2018-19	[D] DOIT CREATIONS (INDIA) PRIVATE LIMITED (E-FILE)	
21	ITA 3944/MUM/2025	2016-17	[D] DOIT CREATIONS (INDIA) PRIVATE LIMITED (E-FILE)	
22	ITA 3937/MUM/2025	2017-18	[D] RANA KAPOOR (E-FILE)	
23	ITA 3938/MUM/2025	2014-15	[D] RANA KAPOOR (E-FILE)	
24	ITA 3939/MUM/2025	2015-16	[D] RANA KAPOOR (E-FILE)	
25	ITA 3940/MUM/2025	2019-20	[D] RANA KAPOOR (E-FILE)	
26	ITA 3941/MUM/2025	2016-17	[D] RANA KAPOOR (E-FILE)	
27	ITA 3942/MUM/2025	2018-19	[D] RANA KAPOOR (E-FILE)	
28	ITA 4536/MUM/2025	2017-18	[D] RANA KAPOOR (E-FILE)	
29	ITA 4537/MUM/2025	2016-17	[D] RANA KAPOOR (E-FILE)	

**CAUSE LIST OF D BENCH FOR 05-MAY-2026 (TUESDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

**IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
30	ITA 5595/MUM/2025	2019-20	[A] DINESH HIRAN	
31	ITA 6467/MUM/2025	2014-15	[A] RAJKUMAR (E-FILE)	
32	ITA 6765/MUM/2025	2013-14	[A] RAJKUMAR (E-FILE)	
33	ITA 7589/MUM/2025	2012-13	[A] RAJENDRA MUNILALJI HIRANI (E-FILE)	
34	ITA 7692/MUM/2025	2012-13	[A] ROYAL FANTASY CONSTRUCTION PRIVATE LIMITED	
35	ITA 8392/MUM/2025	2016-17	[A] DHANAWADE TRANSPORT SERVICE (E-FILE)	
36	ITA 8424/MUM/2025	2018-19	[A] MAAN HOUSING DEVELOPMENT (E-FILE)	
37	ITA 8742/MUM/2025	2020-21	[A] RELIANCE RETAIL LIMITED	
38	ITA 8783/MUM/2025	2022-23	[A] MOHD IRFAN ANWAR QURESHI (E-FILE)	
39	ITA 8850/MUM/2025	2020-21	[D] RELIANCE RETAIL LIMITED (E-FILE)	
40	ITA 1442/MUM/2026	2013-14	[A] ROOPESH CHAITANYA PATEL	
41	ITA 1459/MUM/2026	2016-2017	[A] ROHAN M THAKKAR LEGAL HEIR OF LATE MAHESH N THAKKAR (E-FILE)	
42	ITA 1460/MUM/2026	2024-25	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
43	ITA 1463/MUM/2026	2020-21	[A] DEVANG HEMENDRAKUMAR SHAH (E-FILE)	
44	ITA 1464/MUM/2026	2014-15	[A] ROYAL COMPSERVICES PRIVATE LIMITED (E-FILE)	
45	ITA 1479/MUM/2026	2011-12	[A] SHRI RAMCHANDRA GANA BHAGAT	
46	ITA 1502/MUM/2026	2019-20	[A] M/S. R.D CONSTRUCTION	
47	ITA 1533/MUM/2026	2011-2012	[A] RONCH POLYMERS PRIVATE LIMITED (E-FILE)	
48	ITA 1609/MUM/2026	2016-17	[A] RAMANI HOTELS LTD/RAMEE GUESTLINE HOTEL (E-FILE)	

  
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30-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 06-MAY-2026 (WEDNESDAY)****BENCH WILL NOT FUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5261/MUM/2025	2016-17	[D] RUNGTA RAYON TEX PRIVATE LIMITED	
2	ITA 5270/MUM/2025	2015-16	[D] RUNGTA RAYON TEX PRIVAGTE LIMITED	
3	ITA 5325/MUM/2025	2016-17	[A] RUNGTA RAYON TEX PRIVATE LIMITED	
4	ITA 5326/MUM/2025	2017-18	[A] RUNGTA RAYON TEX PRIVATE LIMITED	
5	ITA 5334/MUM/2025	2017-18	[D] RUNGTA RAYON TEX PRIVATE LIMITED (E-FILE)	
6	ITA 5335/MUM/2025	2018-19	[D] RUNGTA RAYON TEX PRIVATE LIMITED (E-FILE)	
7	CO 280/MUM/2025	2015-16	[A] RUNGTA RAYON TEX PRIVAGTE LIMITED (E-FILE)	Adjn.
8	CO 281/MUM/2025	2018-19	[A] RUNGTA RAYON TEX PRIVATE LIMITED (E-FILE)	
9	ITA 6547/MUM/2025	2013-14	[A] DEEPA JAYESH KOTHARI	to
10	ITA 8180/MUM/2025	2023-24	[D] MOHANLAL KANAYALAL PAHUJA (E-FILE)	
11	ITA 8181/MUM/2025	2023-24	[A] MOHANLAL KANAYALAL PAHUJA (E-FILE)	11-05-26
12	ITA 8564/MUM/2025	2013-14	[A] MANEKCHAND PANACHAND TRADING INVESTMENT COMPANY PVT LTD	
13	ITA 1538/MUM/2026	2018-19	[A] SMT. RUPAL PIYUSH CHHEDA	
14	ITA 1547/MUM/2026	2013-14	[A] REDWOOD IT SERVICES PRIVATE LIMITED	
15	ITA 1553/MUM/2026	2015-16	[A] RELATIONSHIP PROPERTIES PRIVATE LIMITED (E-FILE)	
16	ITA 1554/MUM/2026	2017-18	[A] DIGNITY LIFESTYLE TRUST (E-FILE)	
17	ITA 1564/MUM/2026	2011-2012	[A] DANIEL BABY (E-FILE)	
18	ITA 1628/MUM/2026	2013-14	[A] SMT. REEMA VIVEK KOTHARI	
19	ITA 1634/MUM/2026	2016-17	[A] DESH BHUSHAN CO OP HOUSING SOCIETY LTD	
20	ITA 1651/MUM/2026	2016-17	[A] RAJARAM SHRIRAM SAMANT (E-FILE)	

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30-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF D BENCH FOR 07-MAY-2026 (THURSDAY)**

**BENCH WILL NOT FUNCTION**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5562/MUM/2024	2012-13	[A] M/S. ROYAL INDIA CORPORATION PVT LTD	
2	ITA 5563/MUM/2024	2013-14	[A] M/S. ROYAL INDIA CORPORATION PVT LTD	
3	ITA 5602/MUM/2024	2013-14	[D] ROYAL INDIA CORPORATION LIMITED (E-FILE)	
4	ITA 5788/MUM/2024	2012-13	[D] ROYAL INDIA CORPORATION LIMITED	
5	ITA 5781/MUM/2024	2017-18	[D] RAMESH PANNALAL RANAWAT (E-FILE)	
6	CO 145/MUM/2025	2017-18	[A] MR RAHUL RAMESH RANAWAT LEGAL HEIR OF LATE MR RAMESH PANNALAL RANAWAT	
7	ITA 4810/MUM/2025	2011-12	[A] RELIABLE ENTERPRISES	
8	ITA 5072/MUM/2025	2011-12	[A] MANDPESHWAR CO OP CREDIT SOCIETY LTD	
9	ITA 5448/MUM/2025	2012-13	[D] RAMESH M JANI (HUF) (E-FILE)	
10	ITA 6213/MUM/2025	2022-23	[D] DHANANJAY CHANDU SHETTY (E-FILE)	Adjn.
11	ITA 6998/MUM/2025	2012-13	[D] ROSHAN DIAMOND (E-FILE)	
12	CO 365/MUM/2025	2012-13	[A] ROSHAN DIAMOND	to
13	ITA 7739/MUM/2025	2023-24	[D] DHIRAJ OMPRAKASH AGRAWAL (E-FILE)	
14	ITA 7954/MUM/2025	2023-2024	[A] DHIRAJ OMPRAKASH AGRAWAL (E-FILE)	12-05-26
15	ITA 8126/MUM/2025	2019-20	[D] DASHRATH SINGH RAO (E-FILE)	
16	ITA 8660/MUM/2025	2019-20	[A] DASHRATH SINGH RAO	
17	ITA 8664/MUM/2025	2017-18	[A] MR RISHABH RAVI GUPTA	
18	ITA 8665/MUM/2025	2016-17	[A] MR RISHABH RAVI GUPTA	
19	ITA 1403/MUM/2026	2014-15	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
20	ITA 1404/MUM/2026	2015-16	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
21	ITA 1405/MUM/2026	2016-17	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
22	ITA 1406/MUM/2026	2017-18	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
23	ITA 1407/MUM/2026	2018-19	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
24	ITA 1408/MUM/2026	2019-20	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
25	ITA 1409/MUM/2026	2020-21	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
26	ITA 1410/MUM/2026	2021-22	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
27	ITA 1411/MUM/2026	2022-23	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
28	ITA 1412/MUM/2026	2023-24	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
29	ITA 1433/MUM/2026	2016-17	[A] RAJENDRA RAMNIKLAL KARIA THROUGH LEGAL HEIR SMT. SMITA RAJENDRA KARIA (E-FILE)	

  
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 30-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 04-MAY-2026 (MONDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 3**

<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
1	ITA 7437/MUM/2011	2008-09	[A] M/S. IMPERIAL CONSULTANTS AND SECURITIES LIMITED (FOR AND BEHALF OF MERGED COMPANY M/S. NIRJALA TELEHOLDINGS LTD.) (HIGH COURT DIRECTION)	
2	ITA 4950/MUM/2025	2012-2013	[A] KAPADIA REALTORS PRIVATE LIMITED (E-FILE)	
3	ITA 6198/MUM/2025	2009-10	[D] HITESH SHANTILAL MEHTA (E-FILE)	
4	ITA 6199/MUM/2025	2010-11	[D] HITESH SHANTILAL MEHTA (E-FILE)	
5	ITA 6201/MUM/2025	2007-08	[D] HITESH SHANTILAL MEHTA (E-FILE)	
6	ITA 6202/MUM/2025	2003-04	[D] HITESH SHANTILAL MEHTA (E-FILE)	
7	ITA 6207/MUM/2025	1996-97	[D] HITESH SHANTILAL MEHTA (E-FILE)	
8	ITA 6492/MUM/2025	1998-99	[D] HITESH SHANTILAL MEHTA (E-FILE)	
9	ITA 6493/MUM/2025	1999-00	[D] HITESH SHANTILAL MEHTA (E-FILE)	
10	ITA 6494/MUM/2025	2002-03	[D] HITESH SHANTILAL MEHTA (E-FILE)	
11	ITA 6495/MUM/2025	2015-16	[D] HITESH SHANTILAL MEHTA (E-FILE)	
12	ITA 6496/MUM/2025	2017-18	[D] HITESH SHANTILAL MEHTA (E-FILE)	
13	ITA 6497/MUM/2025	2020-21	[D] HITESH SHANTILAL MEHTA (E-FILE)	
14	CO 349/MUM/2025	1996-97	[A] HITESH SHANTILAL MEHTA	
15	CO 350/MUM/2025	2003-04	[A] HITESH SHANTILAL MEHTA	
16	CO 351/MUM/2025	2002-03	[A] HITESH SHANTILAL MEHTA	
17	CO 352/MUM/2025	1998-99	[A] HITESH SHANTILAL MEHTA	
18	CO 353/MUM/2025	2015-16	[A] HITESH SHANTILAL MEHTA	
19	CO 354/MUM/2025	2007-08	[A] HITESH SHANTILAL MEHTA	
20	CO 355/MUM/2025	1999-00	[A] HITESH SHANTILAL MEHTA	
21	CO 356/MUM/2025	2009-10	[A] HITESH SHANTILAL MEHTA	
22	CO 357/MUM/2025	2010-11	[A] HITESH SHANTILAL MEHTA	
23	CO 358/MUM/2025	2017-18	[A] HITESH SHANTILAL MEHTA	
24	CO 359/MUM/2025	2020-21	[A] HITESH SHANTILAL MEHTA	

**CAUSE LIST OF E BENCH FOR 04-MAY-2026 (MONDAY)**

**BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER**

**IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
25	ITA 6994/MUM/2025	2014-15	[D] M/S KIRAN METAL COPORATION (E-FILE)	
26	ITA 7444/MUM/2025	2018-19	[A] ECO RECYCLING LIMITED (E-FILE)	
27	ITA 7942/MUM/2025	2018-19	[A] ECO RECYCLING LIMITED (E-FILE)	
28	ITA 1371/MUM/2026	2018	[D] SURAJ HEIGHTS B CO OP HOUSING SOC LIMITED (E-FILE)	
29	ITA 1633/MUM/2026	2020-21	[A] HEGGADE SEVA SANGHA	
30	ITA 1645/MUM/2026	2011-12	[A] TAURUS INTELIIGENT TRADING SOLUTIONS PVT. LTD (E-FILE)	
31	ITA 1646/MUM/2026	2012-13	[A] TAURUS INTELIIGENT TRADING SOLUTIONS PVT. LTD (E-FILE)	
32	ITA 1660/MUM/2026	2012-13	[A] KHALILULLA SALAMATULLA KHAN (E-FILE)	
33	ITA 1667/MUM/2026	2018-19	[D] M/S. TEMPO INSTRUMENTS PVT. LTD. (E-FILE)	
34	ITA 1675/MUM/2026	2016-17	[A] TWAIN REED GEMS AND JEWELS (INDIA) PVT LTD	
35	ITA 1715/MUM/2026	2010-11	[A] EPSON TRADING PVT LTD (MERGED BADNOOBS TECHONOLOGY PVT LTD)	
36	ITA 1688/MUM/2026	2024-25	[A] ESTATE OF PAPPU NANDLAL TOLANI (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 05-MAY-2026 (TUESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 9314/MUM/2025	2014-15	[A] HANOZE HARISH THAKKAR	
2	ITA 1591/MUM/2026	2014-2015	[A] TATA SONS PRIVATE LIMITED (E-FILE)	
3	ITA 1707/MUM/2026	2018-19	[A] MURTUZA ABDULHUSAIN MOOKHTIAR	
4	ITA 1711/MUM/2026	2013-14	[A] MERIDIAN CLOTHING COMPANY PRIVATE LIMITED	
5	ITA 1712/MUM/2026	2014-15	[A] MERIDIAN CLOTHING COMPANY PRIVATE LIMITED	
6	ITA 1713/MUM/2026	2015-16	[A] MERIDIAN CLOTHING COMPANY PRIVATE LIMITED	
7	ITA 1722/MUM/2026	2011-2012	[A] HIMANGI SANJAY PADWAL (E-FILE)	
8	ITA 1742/MUM/2026	2019-20	[A] THANAWALA BROTHERS & INNS PVT LTD (E-FILE)	
9	ITA 1743/MUM/2026	2013-14	[D] MIRCO ANKUR DEVELOPERS (E-FILE)	
10	ITA 1746/MUM/2026	2012-13	[D] KRETEKA INVESTMENTS PRIVATE LIMITED (E-FILE)	
11	ITA 1773/MUM/2026	2023-24	[D] ESMART ENERGY SOLUTIONS LIMITED (E-FILE)	
12	ITA 4367/MUM/2026	2026-27	[A] KUTCHI JAIN FOUNDATION (E-FILE)	
13	ITA 4396/MUM/2026	2026-27	[A] KUTCHI JAIN FOUNDATION (E-FILE)	
14	ITA 4411/MUM/2026	2026-27	[A] SHREE KUTCHI VISHA OSHWAL JAIN MAHAJAN MUMBAI (E-FILE)	
15	ITA 4412/MUM/2026	2026-27	[A] SHREE KUTCHI VISHA OSHWAL JAIN MAHAJAN MUMBAI (E-FILE)	

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30-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 06-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4551/MUM/2024	2012-13	[A] TELEMOBILE (INDIA) COMMUNICATIONS PRIVATE LIMITED (E-FILE)	
2	ITA 5916/MUM/2025	2022-23	[A] TATA COMMUNICATIONS TRANSFORMATION SERVICES LIMITED (E-FILE)	
3	ITA 5981/MUM/2025	2014-15	[D] KAGOME FOODS INDIA PRIVATE LIMITED (E-FILE)	
4	ITA 1563/MUM/2026	2018-2019	[A] HI-TECH RADIATORS PRIVATE LIMITED (E-FILE)	
5	ITA 1673/MUM/2026	2018-19	[A] SANTOSH GANPAT BHOR	
6	ITA 1674/MUM/2026	2018-19	[A] SANTOSH GANPAT BHOR	
7	ITA 1691/MUM/2026	2025-26	[A] SHREE SRIYADEVI MATHESHWARI CHARITABLE TRUST (E-FILE)	
8	ITA 1779/MUM/2026	2014-15	[A] SUDHIR SADANAND AMBAVANE	
9	ITA 1783/MUM/2026	2012-13	[A] MEENAL TRADING PRIVATE LIMITED	
10	ITA 1787/MUM/2026	2017-18	[A] KISHORMAL BHABUTMALJI JAIN	
11	ITA 1792/MUM/2026	2005-06	[A] LATE SHRI SANDEEP SHYAM TANDON (E-FILE)	
12	ITA 1800/MUM/2026	2014-15	[A] EDIFICE CONSULTANTS PRIVATE LIMITED (E-FILE)	
13	ITA 1801/MUM/2026	2014-15	[A] MUMBAI VIDI TAMBAKHU VYAPARI SAHAKARI PATPEDI LTD (E-FILE)	
14	ITA 1813/MUM/2026	2014-15	[A] MANIMUDRA VINCOM PRIVATE LIMITED (E-FILE)	
15	ITA 1815/MUM/2026	2020-2021	[A] KPNPA TRUST FUND (E-FILE)	

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30-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF E BENCH FOR 07-MAY-2026 (THURSDAY)**

**BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER**

**IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 364/MUM/2026	2012-13	[A] KELVIN SINGH KOHLI HUF	
2	ITA 428/MUM/2026	2020-21	[A] KOLSITE CORPORATION LLP (E-FILE)	
3	ITA 1215/MUM/2026	2013-14	[A] TARUN BALI (E-FILE)	
4	ITA 1598/MUM/2026	2026-27	[A] SAMATECH FOUNDATION (E-FILE)	
5	ITA 1839/MUM/2026	2013-14	[D] KAMLA ANKUR DEVELOPER (E-FILE)	
6	ITA 1895/MUM/2026	2018-19	[A] HEMLATA BHARANI (E-FILE)	

  
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OC 30-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 04-MAY-2026 (MONDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1822/MUM/2025	2012-13	[D] JUZAR MUSTANSIR ANGOOTHIWALA (E-FILE)	
2	ITA 4677/MUM/2025	2011-12	[A] M/S FORTPOINT AUTOMOTIVE (CARS) PRIVATE LIMITED (E-FILE)	
3	ITA 5766/MUM/2025	2010-11	[A] FARHAT SUHAIL SAYED MANSOORI (E-FILE)	
4	ITA 6176/MUM/2025	2010-11	[A] JITESH PRAKASHCHANDRA JADAV	
5	ITA 7690/MUM/2025	2016-17	[A] J.B CHEMICALS AND PHARMACEUTICALS LIMITED	
6	ITA 7691/MUM/2025	2017-18	[A] J.B CHEMICALS AND PHARMACEUTICALS LIMITED	
7	ITA 7693/MUM/2025	2021-22	[A] J.B CHEMICALS AND PHARMACEUTICALS LIMITED	
8	ITA 7793/MUM/2025	2013-14	[A] VANITA SAMAJ (E-FILE)	
9	ITA 8089/MUM/2025	2001	[D] VODAFONE IDEA LIMITED	
10	ITA 9345/MUM/2025	2012-13	[A] V CITY BUILDERS AND DEVELOPERS LLP (E-FILE)	
11	ITA 94/MUM/2026	2017-18	[A] UDAY DATTAJIRAO SHIRKEK	
12	ITA 135/MUM/2026	2013-2014	[A] JAYSUKH BABUBHAI GOHIL (E-FILE)	
13	ITA 408/MUM/2026	2015-16	[A] M/S SURAJ & ASSOCIATES (E-FILE)	
14	ITA 1507/MUM/2026	2026-27	[A] VIMALA ASHOK NAHATA CHARITABLE TRUST (E-FILE)	
15	ITA 1508/MUM/2026	2026-27	[A] VIMALA ASHOK NAHATA CHARITABLE TRUST (E-FILE)	
16	ITA 1525/MUM/2026	2011-12	[A] SAMIULLAH MOHAMMAD KHALIL ANSARI (E-FILE)	
17	ITA 1548/MUM/2026	2019-20	[A] ST. JOSEPHS TECHNICAL SCHOOL	
18	ITA 1617/MUM/2026	2021-22	[A] VALUE INDUSTRIES LIMITED (E-FILE)	
19	ITA 1637/MUM/2026	2016-17	[A] M/S. SHREE LAXMI JYOT INDUSTRIAL PREMISES CO OP SOC. LTD	
20	ITA 1639/MUM/2026	2017-18	[A] M/S. SHREE LAXMI JYOT INDUSTRIAL PREMISES CO OP SOC. LTD	
21	ITA 1650/MUM/2026	2013-14	[A] FARHEEN STEEL TRADERS (E-FILE)	
22	ITA 1668/MUM/2026	2018	[D] FOUNTAINHEAD ENTERTAINMENT PVT. LTD. (E-FILE)	
23	ITA 1681/MUM/2026	2024-2025	[A] FIRST COMMANDMENT FOUNDATION (E-FILE)	
24	ITA 1682/MUM/2026	2025-2026	[A] FIRST COMMANDMENT FOUNDATION (E-FILE)	
25	ITA 1704/MUM/2026	2013-14	[D] M/S FOGGIA TRADERS PRIVATE LIMITED (E-FILE)	
26	ITA 1723/MUM/2026	2018-19	[A] JEEVAK CONSULTANTS LLP (E-FILE)	
27	ITA 1736/MUM/2026	2016-17	[A] JAYANT ANAND LAKHKAR (E-FILE)	

*J. Jagadish*  
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30-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 05-MAY-2026 (TUESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3606/MUM/2025	2016-17	[A] MANSUR MEHTA (E-FILE)	
2	ITA 3607/MUM/2025	2017-18	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
3	ITA 3608/MUM/2025	2018-19	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
4	ITA 3609/MUM/2025	2019-20	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
5	ITA 3610/MUM/2025	2020-21	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
6	ITA 3611/MUM/2025	2021-22	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
7	ITA 3612/MUM/2025	2022-23	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
8	ITA 3820/MUM/2025	2017-18	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
9	ITA 3834/MUM/2025	2019	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
10	ITA 3835/MUM/2025	2020-21	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
11	ITA 3836/MUM/2025	2021-22	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
12	ITA 3837/MUM/2025	2022-23	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
13	ITA 5393/MUM/2025	2018-19	[A] UNIVERSITY OF MUMBAI (E-FILE)	
14	ITA 6520/MUM/2025	2012-13	[A] MR. JIGAR PRATAPRAY VORA	
15	ITA 6521/MUM/2025	2013-14	[A] MR. JIGAR PRATAPRAY VORA	
16	ITA 9303/MUM/2025	2015-16	[D] UNITED EDUCATION SOCIETY (E-FILE)	
17	ITA 9/MUM/2026	2018-19	[D] MOHAMMED AFZAL MUCHHADA (E-FILE)	
18	ITA 68/MUM/2026	2017-18	[A] JAYA RAMESH GUNJAL (E-FILE)	
19	ITA 1386/MUM/2026	2020-2021	[A] VAIBHAV MORARKA (E-FILE)	
20	ITA 1429/MUM/2026	2020-2021	[A] VAIBHAV MORARKA (E-FILE)	
21	ITA 1729/MUM/2026	2018-19	[A] SEMPLICE CORPORATE SOLUTIONS PRIVATE LIMITED (E-FILE)	
22	ITA 1744/MUM/2026	2014-15	[D] MICRO ANKUR DEVELOPERS (E-FILE)	
23	ITA 1747/MUM/2026	2020-21	[D] FIROZ MADADALI MERCHANT (E-FILE)	
24	ITA 1755/MUM/2026	2016-17	[A] SUVARNA RAJAN MURANJAN	

**CAUSE LIST OF F BENCH FOR 05-MAY-2026 (TUESDAY)**

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

**IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
25	ITA 1756/MUM/2026	2020-21	[A] MAULIK ARVINDKUMAR DESAI	
26	ITA 1757/MUM/2026	2008-09	[A] M/S. STAR BRILLIAN	
27	ITA 1763/MUM/2026	2017-18	[A] SBI RACPC GHATKOPAR WEST BRANCH (E-FILE)	
28	ITA 1770/MUM/2026	2023-24	[A] VIJAY SHARAD BADHAN (E-FILE)	
29	ITA 1772/MUM/2026	2017-18	[D] URMILA SHIVRATAN GUPTA (E-FILE)	
30	ITA 1774/MUM/2026	2019	[D] VARSHA P SHAH (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 06-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 6**

<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
1	ITA 6940/MUM/2025	2012-13	[A] VIJAY BIHARI KANDHARI	
2	ITA 6941/MUM/2025	2011-12	[A] VIJAY BIHARI KANDHARI	
3	ITA 6942/MUM/2025	2013-14	[A] VIJAY BIHARI KANDHARI	
4	ITA 7728/MUM/2025	2013-14	[D] JAWAHAR DIAMONDS (E-FILE)	
5	ITA 8484/MUM/2025	2013-14	[A] JAWAHAR DIAMONDS (E-FILE)	
6	ITA 8702/MUM/2025	2019-20	[A] SHOBHA MANOJ KUMAR JAIN (E-FILE)	
7	ITA 8703/MUM/2025	2020-21	[A] SHOBHA MANOJ KUMAR JAIN (E-FILE)	
8	ITA 8880/MUM/2025	2013-14	[D] VINOD JATIYA (E-FILE)	
9	ITA 8881/MUM/2025	2014-15	[D] VINOD JATIYA (E-FILE)	
10	ITA 8882/MUM/2025	2015-16	[D] VINOD JATIYA (E-FILE)	
11	ITA 8883/MUM/2025	2016-17	[D] VINOD JATIYA (E-FILE)	
12	ITA 8884/MUM/2025	2017-18	[D] VINOD JATIYA (E-FILE)	
13	ITA 81/MUM/2026	2013-14	[A] VINOD JATIYA	
14	ITA 82/MUM/2026	2014-15	[A] VINOD JATIYA	
15	ITA 83/MUM/2026	2015-16	[A] VINOD JATIYA	
16	ITA 84/MUM/2026	2016-17	[A] VINOD JATIYA	
17	ITA 85/MUM/2026	2017-18	[A] VINOD JATIYA	
18	ITA 9260/MUM/2025	2022-23	[D] SUSNEH INFRAPARK PRIVATE LIMITED (E-FILE)	
19	ITA 9487/MUM/2025	2019-20	[A] JITENDRA GAJARAM MALI (E-FILE)	
20	ITA 9489/MUM/2025	2010-2011	[A] JIVRAJBHAI P SURANI (E-FILE)	
21	ITA 9261/MUM/2025	2023-24	[D] SUSNEH INFRAPARK PRIVATE LIMITED (E-FILE)	
22	ITA 9262/MUM/2025	2024-25	[D] SUSNEH INFRAPARK PRIVATE LIMITED (E-FILE)	
23	ITA 9482/MUM/2025	2010-2011	[A] VIRJIBHAI KALYANBHAI KUKADIYA (E-FILE)	
24	ITA 9486/MUM/2025	2018-19	[A] JITENDRA GAJARAM MALI (E-FILE)	
25	ITA 9485/MUM/2025	2017-18	[A] JITENDRA GAJARAM MALI (E-FILE)	
26	ITA 9488/MUM/2025	2010-2011	[A] VALLABHBHAI PARSOTTAMBHAI SURANI (E-FILE)	
27	ITA 10/MUM/2026	2020-21	[A] MALACCA FOREX PVT LTD	
28	ITA 120/MUM/2026	2020-21	[A] SUCHIT KANTILAL LOTIA (E-FILE)	
29	ITA 122/MUM/2026	2018-19	[A] MUKTA JIVAN SCOETY (E-FILE)	

**CAUSE LIST OF F BENCH FOR 06-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

**IN COURT ROOM 6**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
30	ITA 129/MUM/2026	2008-09	[A] M/S. MGN AGRO PROPERTIES PVT LTD	
31	ITA 130/MUM/2026	2017-18	[A] SUBURBAN DEVELOPERS	
32	ITA 283/MUM/2026	2019-20	[A] JAYA AMITABH BACHCHAN (E-FILE (SMC))	
33	IT(SS)A 284/MUM/2026	2020-21	[A] JAYA AMITABH BACHCHAN (E-FILE)	
34	ITA 463/MUM/2026	2009-10	[A] SHYAM NARAYAN AND BROTHERS (E-FILE)	
35	ITA 464/MUM/2026	2010-11	[A] SHYAM NARAYAN AND BROTHERS (E-FILE)	
36	ITA 999/MUM/2026	2016-17	[D] J V GOKAL CHARITY TRUST (E-FILE)	
37	ITA 1481/MUM/2026	2023-24	[A] SITI NETWORKS LIMITED	
38	ITA 1487/MUM/2026	N.A	[A] SHAILESH KAPADIA MEMORIAL TRUST	
39	ITA 1488/MUM/2026	N.A	[A] SHAILESH KAPADIA MEMORIAL TRUST	
40	ITA 1714/MUM/2026	2015-16	[A] SUNIL TRADING COMPANY	
41	ITA 1719/MUM/2026	2018-19	[A] SHWETA NARENDRA SHIVATARKAR (SMC-E-FILE)	
42	ITA 1720/MUM/2026	2018-19	[A] SHWETA NARENDRA SHIVATARKAR (E-FILE)	
43	ITA 1721/MUM/2026	2018-19	[A] SHWETA NARENDRA SHIVATARKAR (E-FILE)	
44	ITA 1790/MUM/2026	2018-19	[A] SWASTIK INFRALOGICS PRIVATE LIMITED	
45	ITA 1793/MUM/2026	2006-07	[A] LATE SHRI SANDEEP SHYAM TANDON (E-FILE)	
46	ITA 1794/MUM/2026	2007-08	[A] LATE SHRI SANDEEP SHYAM TANDON (E-FILE)	
47	ITA 1796/MUM/2026	2016-17	[A] SHARMA STONES (MUMBAI) PRIVATE LIMITED (E-FILE)	
48	ITA 1795/MUM/2026	2015-16	[A] SHARMA STONES (MUMBAI) PRIVATE LIMITED (E-FILE)	
49	ITA 1797/MUM/2026	2017-18	[A] SHARMA STONES (MUMBAI) PRIVATE LIMITED (E-FILE)	
50	ITA 1816/MUM/2026	2018-19	[A] JITENDRA KAMRA (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 07-MAY-2026 (THURSDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5287/MUM/2024	2018-2019	[A] MUKESH K. JAIN	
2	ITA 116/MUM/2025	2018-19	[D] SHREE SWAMI SAMARTH SOLAR PARK PRIVATE LIMITED (E-FILING)	
3	ITA 1796/MUM/2025	2017-18	[D] M/S. VENUS INTERNATIONAL (E-FILE)	
4	ITA 7921/MUM/2025	2013-14	[A] UNITYUPLIFT HOMES LLP	
5	ITA 9001/MUM/2025	2019-20	[A] SANKET KEDARKUMAR AGARWAL	
6	ITA 9079/MUM/2025	2021-22	[A] M/S. SAMARTH ERECTORS AND DEVELOPERS	
7	ITA 9306/MUM/2025	2022-23	[D] FARAKKA-RAIGANJ HIGHWAYS PRIVATE LIMITED (E-FILE)	
8	ITA 221/MUM/2026	2020-2021	[A] LATE VASUNDHARA VIKRAM RELE L/H KARAN VIKRAM RELE (E-FILE)	
9	IT(SS)A 426/MUM/2026	2019-20	[A] SMASH FACTOR SPORTS PRIVATE LIMITED (E-FILE)	
10	IT(SS)A 427/MUM/2026	2020-21	[A] SMASH FACTOR SPORTS PRIVATE LIMITED (E-FILE)	
11	ITA 538/MUM/2026	2012-13	[D] SURAJ SALIAN HOTELS PRIVATE LIMITED (E-FILE)	
12	ITA 1387/MUM/2026	2017-18	[A] SBI AMBERNATH EAST BR (E-FILE)	
13	ITA 1388/MUM/2026	2016-17	[A] STATE BANK OF INDIA ANDHERI IFB BRANCH (E-FILE)	
14	ITA 1423/MUM/2026	2016-17	[A] STATE BANK OF INDIA ZONE EAST MUMBAI (E-FILE)	
15	ITA 1424/MUM/2026	2017-18	[A] STATE BANK OF INDIA ZONE EAST MUMBAI (E-FILE)	
16	ITA 1831/MUM/2026	2016-17	[A] JURIS MATRIX ADVISORS PRIVATE LIMITED (E-FILE)	
17	ITA 1833/MUM/2026	2009-10	[A] VISHWANATH RAJU SHETTY (E-FILE)	
18	ITA 1834/MUM/2026	2011-12	[A] JAYANT NARSIN RAO (E-FILE)	
19	ITA 1837/MUM/2026	2022-23	[A] VIOMA LIFESCIENCES PRIVATE LIMITED (E-FILE)	
20	ITA 1838/MUM/2026	2025-26	[A] SATYANARAYAN SOMANI MEMORIAL FOUNDATION (E-FILE)	
21	ITA 1867/MUM/2026	2009-10	[A] SHRI FIRDOSH NOSHIR ANKLESARIA	
22	ITA 1871/MUM/2026	2017-18	[A] JAY NANDA MATAJI CO OPERATIVE CREDIT SOCIETY LIMITED	
23	ITA 1872/MUM/2026	2017-18	[A] JAY NANDA MATAJI CO OPERATIVE CREDIT SOCIETY LIMITED	
24	ITA 1874/MUM/2026	2015-16	[A] VINOD RANCHHOD PATEL (E-FILE)	
25	ITA 1912/MUM/2026	2015-16	[D] M/S VIRAL INDUSTRIES (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 04-MAY-2026 (MONDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 1311/MUM/2025	2013-14	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
2	IT(SS)A 1313/MUM/2025	2014-15	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
3	IT(SS)A 1314/MUM/2025	2015-16	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
4	IT(SS)A 1316/MUM/2025	2016-17	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
5	IT(SS)A 1317/MUM/2025	2017-18	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
6	IT(SS)A 1318/MUM/2025	2018-19	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
7	ITA 5550/MUM/2024	2017-18	[A] GOAN HOTELS & REALTY PRIVATE LIMITED	
8	ITA 5553/MUM/2024	2019-20	[A] GOAN HOTELS & REALTY PRIVATE LIMITED	
9	ITA 1312/MUM/2025	2013-14	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
10	ITA 1315/MUM/2025	2016-17	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
11	ITA 8387/MUM/2025	2013-14	[A] SANOFI HEALTHCARE INDIA PVT LTD (SUCCESSOR IN BUSINESS OF SANOFI PASTEUR INDIA PVT LTD )	
12	ITA 8388/MUM/2025	2014-15	[A] SANOFI HEALTHCARE INDIA PVT LTD )SUCCESSOR IN BUSINESS OF SANOFI PASTEUR INDIA PVT LTD)	
13	ITA 8425/MUM/2025	2014-15	[A] SACHIN LALIT BAJLA (E-FILE)	
14	ITA 8435/MUM/2025	2016-17	[A] S.K.M REAL INFRA LIMITED ( THROUGH INSOLVENCY PROFESSIONAL)	
15	ITA 1028/MUM/2026	2023-24	[A] VISA DISHAWAL BANIA CASTE TRUST	
16	ITA 1235/MUM/2026	2013-14	[A] GAJRA GLASSFIBRE PRIVATE LIMITED (E-FILE)	
17	ITA 1236/MUM/2026	2013-14	[A] GAJRA GLASSFIBRE PRIVATE LIMITED (E-FILE)	
18	ITA 1237/MUM/2026	2014-15	[A] GAJRA GLASSFIBRE PRIVATE LIMITED (E-FILE)	
19	ITA 1238/MUM/2026	2015-16	[A] GAJRA GLASSFIBRE PRIVATE LIMITED (E-FILE)	
20	ITA 1641/MUM/2026	2025-26	[A] SEVASADHANA PRATISHTHAN	
21	ITA 1642/MUM/2026	2025-26	[A] SEVASADHANA PRATISHTHAN	
22	ITA 1656/MUM/2026	2019-20	[A] SHREE MAHALAXMI NAGARI SAHAKARI PATPEDHI MARYADIT (E-FILE)	

*Jurish*  
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30-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 05-MAY-2026 (TUESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2512/MUM/2018	2012-13	[D] M/S.GURUASHISH CONSTRUCTION PRIVATE LIMITED (RM)	
2	ITA 6141/MUM/2024	2017-18	[A] SHALIBHADRA EXPORTS PRIVATE LIMITED (E-FILED)	
3	ITA 3992/MUM/2025	2017-18	[D] SHALIBHADRA EXPORTS PRIVATE LIMITED (E-FILE)	
4	ITA 4263/MUM/2025	2017-18	[A] SHALIBHADRA EXPORTS PRIVATE LIMITED	
5	ITA 5797/MUM/2025	2015-16	[A] SANJAYKUMAR MEHTA (E-FILE)	
6	ITA 7164/MUM/2025	2013-14	[A] SACHIN CHUNILAL MARU (E-FILE)	
7	ITA 7165/MUM/2025	2014-15	[A] SACHIN CHUNILAL MARU (E-FILE)	
8	ITA 8403/MUM/2025	2018-19	[A] WALTON CONSTRUCTIONS PRIVATE LIMITED (E-FILE)	
9	ITA 8490/MUM/2025	2012-23	[A] YASH ENTERPRISES (E-FILE)	
10	ITA 8492/MUM/2025	2017-2018	[A] SANJAY VIRENDRA SUARANA (E-FILE)	
11	ITA 8493/MUM/2025	2017-2018	[A] SANJAY VIRENDRA SURANA (E-FILE)	
12	ITA 7204/MUM/2025	2010-11	[A] S J DIAMONDS	
13	ITA 324/MUM/2026	2020-21	[A] WADHWAGROUP HOLDINGS PRIVATE LIMITED (E-FILE)	
14	ITA 1053/MUM/2026	2011-12	[A] ZOETIS PHARMACEUTICAL RESEARCH PRIVATE LIMITED (E-FILE)	
15	ITA 1374/MUM/2026	2016-17	[A] JAY GAGANGIRI SAHAKARI PATASANSTHA LTD (E-FILE)	
16	ITA 1419/MUM/2026	2016-17	[A] GLOBEOP FINANCIAL SERVICES (INDIA) PRIVATE LIMITED (E-FILE)	
17	ITA 1420/MUM/2026	2018-19	[A] GLOBEOP FINANCIAL SERVICES (INDIA) PRIVATE LIMITED (E-FILE)	
18	ITA 7485/MUM/2025	2010-11	[A] SAPNA COILS PVT. LTD. (E-FILE)	

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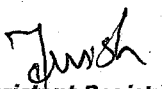
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 06-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1584/MUM/2025	2014-15	[D] S S V MARKETING PVT. LTD. (E-FILE)	
2	ITA 3366/MUM/2025	2017-2018	[A] YASHVIKRAM INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
3	ITA 4404/MUM/2025	2013-14	[A] SHAKUNTALA SUBHASH AGRAWAL (E-FILE)	
4	ITA 7365/MUM/2025	2012-13	[A] SHARAD JADAVJI SHETHIA	
5	ITA 7366/MUM/2025	2013-14	[A] SHARAD JADAVJI SHETHIA	
6	ITA 7367/MUM/2025	2014-15	[A] SHARAD JADAVJI SHETHIA	
7	ITA 7368/MUM/2025	2015-16	[A] SHARAD JADAVJI SHETHIA	
8	ITA 7369/MUM/2025	2016-17	[A] SHARAD JADAVJI SHETHIA	
9	ITA 7370/MUM/2025	2017-18	[A] SHARAD JADAVJI SHETHIA	
10	ITA 7371/MUM/2025	2018-19	[A] SHARAD JADAVJI SHETHIA	
11	ITA 7433/MUM/2025	2016-2017	[A] SURYAPRAKASH MADRECHA (E-FILE)	
12	ITA 7434/MUM/2025	2017-2018	[A] SURYAPRAKASH MADRECHA (E-FILE)	
13	ITA 7491/MUM/2025	2012-13	[D] GLINT INFRAPROJECTS PRIVATE LIMITED (E-FILE)	
14	ITA 7812/MUM/2025	2023-2024	[A] SURAJ OMPRAKASH AGRAWAL (E-FILE)	
15	ITA 8541/MUM/2025	2021-22	[A] SUSNEH INFRAPARK PRIVATE LIMITED (E-FILE)	
16	ITA 8542/MUM/2025	2022-23	[A] SUSNEH INFRAPARK PRIVATE LIMITED (E-FILE)	
17	ITA 8543/MUM/2025	2023-24	[A] SUSNEH INFRAPARK PRIVATE LIMITED (E-FILE)	
18	ITA 8544/MUM/2025	2024-25	[A] SUSNEH INFRAPARK PRIVATE LIMITED (E-FILE)	
19	ITA 8566/MUM/2025	2016-17	[A] THE GREAT EASTERN SHIPPING CO. LTD	
20	ITA 8567/MUM/2025	2017-18	[A] THE GREAT EASTERN SHIPPING CO. LTD	
21	ITA 8568/MUM/2025	2020-21	[A] THE GREAT EASTERN SHIPPING CO. LTD	

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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 07-MAY-2026 (THURSDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6868/MUM/2025	2020-21	[A] ZEE AKAASH NEW PRIVATE LIMITED	
2	ITA 6869/MUM/2025	2019-20	[A] ZEE AKAASH NEWS PRIVATE LIMITED	
3	ITA 6870/MUM/2025	2022-23	[A] ZEE MEDIA CORPORATION LIMITED	
4	ITA 6871/MUM/2025	2019-20	[A] ZEE MEDIA CORPORATION LIMITED	
5	ITA 9076/MUM/2025	2020-21	[A] ZEE MEDIA CORPORATION LTD.	
6	ITA 6989/MUM/2025	2012-13	[D] STARPOINT DEALERS PRIVATE LIMITED (E-FILE)	
7	ITA 7380/MUM/2025	2009-10	[A] S D JAVERI HOLDINGS PVT LTD	
8	ITA 8528/MUM/2025	2016-17	[A] WORSTED OVERSEAS TRADING LLP	
9	ITA 8586/MUM/2025	2013-14	[A] GODREJ INDUSTRIES LTD	
10	ITA 8587/MUM/2025	2015-16	[A] GODREJ INDUSTRIES LTD	
11	ITA 8588/MUM/2025	2014-15	[A] GODREJ INDUSTRIES LTD	
12	ITA 8826/MUM/2025	2016-17	[A] GODREJ INDUSTRIES LTD	
13	ITA 542/MUM/2026	2016-17	[D] GODREJ INDUSTRIES LTD (E-FILE)	
14	ITA 1536/MUM/2026	2020-21	[D] GODREJ INDUSTRIES LTD (E-FILE)	
15	ITA 9111/MUM/2025	2013-14	[D] GODREJ INDUSTRIES LTD (E-FILE)	
16	ITA 9112/MUM/2025	2015-16	[D] GODREJ INDUSTRIES LTD (E-FILE)	
17	ITA 8634/MUM/2025	2011-12	[A] ZODIAC DEVELOPERS PVT LTD	
18	ITA 8635/MUM/2025	2017-18	[A] ZODIAC DEVELOPERS PVT LTD	
19	ITA 8646/MUM/2025	2022-23	[D] GURUKRUPA REALCON INFRA LLP (E-FILE)	
20	ITA 8652/MUM/2025	2017-18	[A] WORSTED OVERSEAS TRADING LLP	
21	ITA 8737/MUM/2025	2018-19	[A] WORSTED OERSEAS TRADING	
22	ITA 8898/MUM/2025	2019-20	[A] WORSTED OVERSEAS TRADING LLP	
23	ITA 9050/MUM/2025	2020-21	[A] WORSTED OVERSEAS TRADING LLP	
24	ITA 1015/MUM/2026	2022-23	[A] GARAMORE TOLLY PRIVATE LIMITED	
25	ITA 1472/MUM/2026	2017-18	[D] YELLOW BANANA FOOD COMPANY PRIVATE LIMITED (E-FILE)	
26	ITA 1643/MUM/2026	2022-23	[A] GOLDENBRICKS CONSUMER PRODUCTS PVT LTD	
27	ITA 1653/MUM/2026	2017-18	[A] WASUDEO GOVIND WAVAGE (E-FILE)	

  
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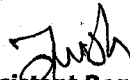
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 04-MAY-2026 (MONDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 9****AT 2:30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7376/MUM/2010	2006-07	[A] S.G. ASIA HOLDINGS ( INDIA) P. LTD	
2	ITA 4291/MUM/2011	2007-08	[A] S.G. ASIA HOLDINGS (I) P.LTD	
3	ITA 7102/MUM/2012	2008-09	[A] S.G. ASIA HOLDINGS (I) P.LTD	
4	ITA 1041/MUM/2014	2009-10	[A] S.G. ASIA HOLDINGS (I) P.LTD	
5	ITA 4442/MUM/2015	2010-11	[A] S.G. ASIA HOLDINGS (INDIA) P.LTD	
6	ITA 1644/MUM/2016	2011-12	[A] S.G ASIA HOLDINGS (INDIA) P.LTD	
7	ITA 1691/MUM/2019	2013-14	[A] ICICI BANK LIMITED	
8	ITA 2154/MUM/2019	2013-14	[D] M/S ICICI BANK LTD.	
9	ITA 3399/MUM/2019	2014-15	[A] ICICI BANK LTD	
10	ITA 4144/MUM/2019	2014-15	[D] ICICI BANK LTD.	
11	ITA 554/MUM/2022	2017-18	[A] SONY PICTURES FILMS INDIA PRIVATE LIMITED	
12	ITA 4831/MUM/2024	2020-2021	[A] SONY PICTURES FILMS INDIA PRIVATE LIMITED (E-FILE)	
13	ITA 6823/MUM/2024	2021-22	[A] SONY PICTURES FILMS INDIA PRIVATE LIMITED (E-FILING)	
14	ITA 5789/MUM/2024	2021-2022	[A] TORAY INTERNATIONAL INDIA PRIVATE LIMITED (E-FILED)	
15	ITA 6243/MUM/2024	2021-22	[A] INDUS VALLEY PARTNERS (INDIA) PRIVATE LIMITED (E-FILE)	
16	ITA 3730/MUM/2025	2014-15	[A] RANJAN TALAKSHI VORA ((E-FILE SMC))	
17	IT(TP)A 686/MUM/2026	2022-23	[A] SYNTAX SYSTEMS PRIVATE LIMITED (E-FILE)	
18	ITA 721/MUM/2026	2017-18	[A] NANDLISHORE BHANUSHANKAR VYAS (SMC)	
19	ITA 728/MUM/2026	2018-19	[A] KASHMIRA RAJNIKANT DOSHI (SMC)	
20	ITA 1367/MUM/2026	2015-2016	[A] ARK DESIGNS PRIVATE LIMITED (E-FILE-SMC)	
21	ITA 2220/MUM/2026	2022-23	[A] SMARTSTREAM TECHNOLOGIES INDIA PRIVATE LIMITED	
22	ITA 2239/MUM/2026	2022-23	[A] TRAFIGURA GLOBAL SERVICES PRIVATE LIMITED (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 05-MAY-2026 (TUESDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 9****AT 2:30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1448/MUM/2012	2007-08	[D] HSBC SECURITIES & CAPITAL MARKETS (I)P.LTD.	
2	ITA 1585/MUM/2012	2007-08	[A] HSBC SECURITIES AND CAPITAL MARKETS (INDIA) LTD	
3	ITA 2544/MUM/2013	2008-09	[A] M/S HSBC SECURITIES AND CAPITAL MARKETS (INDIA) PVT. LTD.	
4	ITA 1155/MUM/2015	2010-11	[A] HSBC SECURITIES AND CAPITAL MARKETS (INDIA) P.LTD	
5	ITA 1193/MUM/2015	2010-11	[D] HSBC SECURITIES AND CAPITAL MARKETS (INDIA) P.LTD	
6	ITA 4556/MUM/2017	2011-12	[A] HSBC SECURITIES AND CAPITAL MARKETS (INDIA) P.LTD	
7	ITA 4633/MUM/2017	2011-12	[D] HSBC SECURITIES AND CAPITAL MARKETS (INDIA) PRIVATE LIMITED	
8	ITA 170/MUM/2018	2012-13	[D] HSBC SECURITIES & CAPITAL MARKETS (INDIA) PRIVATE LIMITED	
9	ITA 250/MUM/2018	2012-13	[A] HSBC SECURITIES AND CAPITAL MARKETS (INDIA) PRIVATE LIMITED	
10	ITA 4227/MUM/2024	2020-21	[A] HINDUSTAN UNILEVER LIMITED	
11	ITA 6601/MUM/2024	2021-22	[A] STATE BANK OF INDIA (E-FILE)	
12	ITA 6646/MUM/2024	2021 - 22	[A] SKF INDIA LIMITED (E-FILE)	
13	ITA 6842/MUM/2024	2021-22	[A] IHI CORPORATION	
14	ITA 6849/MUM/2024	2021-22	[A] STERLITE TECHNOLOGIES LIMIED	
15	ITA 5811/MUM/2024	2021-22	[A] ICCHAPURAM TOLLWAY PRIVATE LIMITED (E-FILE)	
16	ITA 2317/MUM/2026	2022-23	[A] SHAPOORJI PALLONJI ENERGY PRIVATE LIMITED	
17	ITA 2414/MUM/2026	2022-23	[A] INTERCOS INDIA PRIVATE LIMITED (E-FILE)	
18	ITA 2339/MUM/2026	2022-23	[A] SINCH CLOUD COMMUNICATION SERVICES INDIA PRIVATE LIMITED (E-FILE)	
19	ITA 2338/MUM/2026	2014-15	[D] TATA SONS PRIVATE LIMITED (E-FILE)	
20	ITA 1289/MUM/2026	2012-13	[A] ARVIND BABULALJI GOYAL (SMC)	
21	ITA 1290/MUM/2026	2011-12	[A] POOJA ARVIND GOYAL (SMC)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 06-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 9****AT 2:30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8491/MUM/2011	2007-08	[A] THOMSON REUTERS INDIA P. LTD	
2	ITA 7765/MUM/2012	2008-09	[A] THOMSON REUTERS INDIA P.LTD	
3	ITA 1461/MUM/2017	2012-13	[A] HEWLETT PACKARD FINANCIAL SERVICES (INDIA) P. LTD	
4	ITA 7427/MUM/2017	2010-11 (FY-2009-10)	[A] HEWLETT PACKARD FINANCIAL SERVICES (INDIA) P. LTD	
5	ITA 2139/MUM/2022	2017-18	[A] SARLA PERFORMANCE FIBERS LIMITED	
6	ITA 2140/MUM/2022	2018-19	[A] SARLA PERFORMANCE FIBERS LTD.	
7	ITA 5453/MUM/2024	2021-22	[A] SAFILO INDIA PRIVATE LIMITED	
8	ITA 6804/MUM/2024	2021-22	[A] TTE TECHNOLOGY INDIA PRIVATE LIMITED (E-FILING)	
9	ITA 5777/MUM/2025	2022-23	[A] STATE BANK OF INDIA (E-FILE)	
10	ITA 8008/MUM/2025	2022-23	[A] SCOR SE INDIA BRANCH	
11	ITA 1368/MUM/2026	2022-23	[A] STERLING AND WILSON RENEWABLE ENERGY LIMITED (E-FILE)	
12	ITA 3480/MUM/2025	2017-18	[A] NITIN VALECHA ((E-FILE- SMC))	
13	ITA 8470/MUM/2025	2020-21	[A] SIDDHARTH KISHORE RAHEJA (SMC)	
14	ITA 555/MUM/2026	2011-12	[A] MR. VIKAS KAILASHCHANDRA GUPTA (SMC)	
15	ITA 717/MUM/2026	2011-12	[A] HIMANCSHU MANORANJAN BHATT (SMC)	
16	ITA 750/MUM/2026	2014-15	[A] PICO CAPITAL PRIVATE LIMITED (SUCCESSOR OF M/S MODE EXPORT PRIVATE LIMITED) (E-FILE-SMC)	
17	ITA 752/MUM/2026	2014-2015	[A] KOMAL ENTERPRISES (E-FILE-SMC)	
18	ITA 756/MUM/2026	2016-17	[A] UPESH DHIRAJLAL SHAH (E-FILE-SMC)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 07-MAY-2026 (THURSDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 9****AT 2:30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 979/MUM/2016	2011-12	[A] TRAVELEX INDIA P.LTD	
2	ITA 2147/MUM/2017	2012-13	[A] TRAVELEX INDIA P. LTD	
3	ITA 2647/MUM/2023	2016-2017	[A] BHARAT SERUMS AND VACCINES LIMITED (KASIAK RESEARCH PRIVATE LIMITED HAS MERGED WITH BHARAT SERUMS AND VACCINES LIMITED ) (E-FILED)	
4	ITA 832/MUM/2023	2019-20	[A] JIOSTAR INDIA PRIVATE LIMITED (FORMERLY KNOWN AS STAR INDIA PRIVATE LIMITED)	
5	ITA 4273/MUM/2024	2020-21	[A] JIOSTAR INDIA PRIVATE LIMITED (FORMERLY KNOWN AS STAR INDIA PRIVATE LIMITED)	
6	ITA 5861/MUM/2024	2021-22	[A] JIOSTAR INDIA PRIVATE LIMITED (FORMERLY KNOWN AS STAR INDIA PRIVATE LIMITED)	
7	ITA 5013/MUM/2024	2020-21	[A] JIOSTAR INDIA PRIVATE LIMITED (FORMERLY KNOWN AS STAR INDIA PRIVATE LIMITED( SUCESSOR OF NOVI DIGITAL ENTERTAINMENT PRIVATE LIMITED )	
8	ITA 2858/MUM/2025	2018-19	[A] JIOSTAR INDIA PRIVATE LIMITED (FORMERLY KNOWN AS STAR INDIA PRIVATE LIMITED)	
9	ITA 508/MUM/2026	2020-21	[A] TATA CONSULTANCY SERVICES LTD (E-FILE)	
10	ITA 1122/MUM/2026	2020-21	[D] TATA CONSULTANCY SERVICES LIMITED (E-FILE)	
11	ITA 509/MUM/2026	2021-22	[A] TATA CONSULTANCY SERVICES LTD (E-FILE)	
12	ITA 1123/MUM/2026	2021-22	[D] TATA CONSULTANCY SERVICES LIMITED (E-FILE)	
13	ITA 916/MUM/2026	2022-23	[A] STRAIVE PRIVATE LIMITED	
14	ITA 1178/MUM/2026	2022-23	[A] CAPITA INDIA PRIVATE LIMITED	
15	ITA 786/MUM/2026	2017-18	[D] BHARTULA BHANUMATHI SHARMA (E-FILE-SMC)	
16	CO 97/MUM/2026	2017-18	[A] BHARTULA BHANUMATHI SHARMA (SMC)	
17	ITA 3498/MUM/2025	2014-15	[A] VIKRAM SURESHBHAI SHETH ((E-FILE-SMC))	
18	ITA 445/MUM/2026	2015-16	[A] JALMAYUR COOP HSG SOC LTD (E-FILE-SMC)	
19	ITA 605/MUM/2026	2016-17	[A] ARUNA RASIKLAL SHAH (SMC)	
20	ITA 607/MUM/2026	2017-18	[A] SHRI ANKIT RAJESH RUPAREL (SMC)	
21	ITA 609/MUM/2026	2013-14	[A] KANAYO HUNDRAJMAL PATHAI (SMC)	
22	ITA 627/MUM/2026	2012-13	[A] MAHESH HEMRAJ MEHTA (E-FILE-SMC)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 04-MAY-2026 (MONDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4644/MUM/2015	2010-11	[D] DBS BANK LTD	
2	ITA 4732/MUM/2015	2010-11	[A] DBS BANK LTD	
3	ITA 5158/MUM/2016	2011-12	[A] DBS BANK LTD.	
4	ITA 5703/MUM/2016	2011-12	[D] DBS ABANK LTD	
5	ITA 6891/MUM/2017	2012-13	[D] DBS BANK LTD.	
6	ITA 7086/MUM/2017	2012-13	[A] DBS BANK LTD.	
7	ITA 7449/MUM/2018	2013-174	[A] DBS BANK LTD	
8	ITA 15/MUM/2019	2013-14	[D] DBS BANK LTD.	
9	ITA 6416/MUM/2019	2014-15	[A] DBS BANK INDIA LTD.(SUCCESSOR TO DBS BANK LTD., INDIA BRANCHES)	
10	ITA 6756/MUM/2019	2014-15	[D] DBS BANK LTD	
11	ITA 3266/MUM/2018	2006-07	[A] MAHESH TIKAMDAS THARANI	
12	ITA 3267/MUM/2018	2007-08	[A] MAHESH TIKAMDAS THARANI	
13	ITA 867/MUM/2023	2020-2021	[A] AIOLOS ENGINEERING CORPORATION ((ROCA))	
14	ITA 4640/MUM/2023	2021-22	[A] MSCI LIMITED (E-FILED)	
15	ITA 1251/MUM/2025	2022-23	[A] MSCI LIMITED (E-FILE)	
16	ITA 4732/MUM/2023	2021-22	[A] NETFLIX.INC ((ROCA))	
17	ITA 4733/MUM/2023	2021-22	[A] NETFLIX INTERNATIONAL B.V. ((ROCA))	
18	ITA 2070/MUM/2025	2022-23	[A] ALIBABA. COM SINGAPORE E COMMERCE PRIVATE LIMITED	
19	ITA 2086/MUM/2025	2018-19	[A] SPE INDIA FILMS HOLDING LLC (E-FILE)	
20	ITA 801/MUM/2026	2015-16	[A] ATOS INFORMATION TECHNOLOGY H K LIMITED	
21	ITA 802/MUM/2026	2018-19	[A] ATOS INFORMATION TECHNOLOGY HK LTD	
22	ITA 803/MUM/2026	2019-20	[A] ATOS INFORMATION TECHNOLOGY HK LIMITED	
23	ITA 1733/MUM/2026	2023-24	[A] STAR RISING AVIATION 13 LIMITED (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 05-MAY-2026 (TUESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 9189/MUM/2004	1998-1999	[A] M/S. JP MORGAN CHASE BANK N.S	
2	CO 139/MUM/2013	1998-99	[D] J.P MORGAN CHASE BANK N.A.	
3	CO 284/MUM/2007	2002-2003	[A] M/S. CITI BANK N.A	
4	ITA 4970/MUM/2007	2002-2003	[A] M/S. CITI BANK N.A.	
5	ITA 4981/MUM/2007	2002-2003	[D] M/S CITI BANK N.A	
6	ITA 8701/MUM/2010	2003-04	[A] CITIBANK N A	
7	ITA 188/MUM/2011	2003-04	[D] CITIBANK N.A	
8	ITA 609/MUM/2022	2017-18	[A] TRANSPORTER INDUSTRY INTERNATINAL GMBH	
9	ITA 3338/MUM/2023	2020-21	[A] SHELF DRILLING C.E.THORNTON LTD	
10	ITA 1290/MUM/2025	2016-17	[A] GEMOLOGICAL INSTITUTE INTERNATIONAL, INC. (E-FILE)	
11	ITA 7765/MUM/2025	2023-24	[A] UBER B.V.	
12	ITA 7824/MUM/2025	2023-24	[A] ATOS INFORMATION TECHNOLOGY (SINGAPORE) PTE LTD	
13	ITA 1916/MUM/2026	2019-20	[A] RAJ AJUDHIANATH KAUL	
14	ITA 1939/MUM/2026	2023-24	[A] SHELL INTERNATIONAL PETROLEUM COMPANY LIMITED (E-FILE)	
15	ITA 1990/MUM/2026	2023-24	[A] SHELL INFORMATION TECHNOLOGY INTERNATIONAL BV (E-FILE)	
16	ITA 2311/MUM/2026	2020-21	[A] PRATEEK S SINGH	
17	ITA 2316/MUM/2026	2023-24	[A] FEDERAL EXPRESS HONG KONG LIMITED	
18	ITA 2346/MUM/2026	2011-12	[D] STUDIO 18 MEDIA PVT. LTD. (E-FILE)	
19	ITA 2381/MUM/2026	2012-13	[D] STUDIO 18 MEDIA PVT. LTD. (E-FILE)	
20	ITA 2400/MUM/2026	2018 - 19	[A] VOLKSWAGEN AKTIENGESELLSCHAFT (E-FILE)	
21	ITA 2436/MUM/2026	2022-23	[A] BNP PARIBAS (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 06-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 225/MUM/2014	2007-08	[D] TATA STEEL LTD (RECALLED MATTER)	
2	ITA 981/MUM/2021	2016-17	[A] BLACKSTONE FP CAPITAL PARTNERS MAURITIUS V LTD. (RM)	
3	ITA 1725/MUM/2021	2016-17	[A] BLACKSTONE FP CAPITAL PARTNERS MAURITIUS V LTD. (RM)	
4	ITA 2701/MUM/2022	2010-2011	[A] PRAKASH VENKATAKRISHNAN	
5	ITA 2135/MUM/2023	2010-2011	[A] PRAKASH VENKATAKRISHNAN ((ROCA))	
6	ITA 4795/MUM/2023	2021-22	[A] GLAXOSMITKLINE PTE. LTD ((ROCA))	
7	ITA 1456/MUM/2024	2011-12	[A] LLOYD'S REGISTER OF SHIPPING (NOW KNOWN AS LLOYD	
8	ITA 1458/MUM/2024	2012-13	[A] LLOYD'S REGISTER OF SHIPPING (NOW KNOWN AS LLOYD 'S REGISTER GROUP LTD)	
9	ITA 1459/MUM/2024	2013-14	[A] LLOYD 'S REGISTER OF SHIPPING (NOW KNOWN AS LLOYED REGISTER GROUP LTD)	
10	ITA 1003/MUM/2025	2022-23	[A] EDENRED SE (FORMERLY KNOWN AS EDENRED SA)	
11	ITA 1220/MUM/2025	2019-20	[A] APTIVA MIDDLE EAST FZE (E-FILE)	
12	ITA 948/MUM/2026	2015-16	[A] GLOBAL HOSPITALITY LICENSING SARL (E-FILE)	
13	ITA 949/MUM/2026	2017-18	[A] GLOBAL HOSPITALITY LICENSING SARL (E-FILE)	
14	ITA 950/MUM/2026	2018-19	[A] GLOBAL HOSPITALITY LICENSING SARL (E-FILE)	
15	ITA 2401/MUM/2026	2009-10	[D] STUDIO 18 MEDIA PVT. LTD. (E-FILE)	
16	ITA 2403/MUM/2026	2011-12	[D] STUDIO 18 MEDIA PVT. LTD. (E-FILE)	
17	ITA 2463/MUM/2026	2010-11	[D] STUDIO 18 MEDIA PVT. LTD. (E-FILE)	
18	ITA 2464/MUM/2026	2012-13	[D] STUDIO 18 MEDIA PVT. LTD. (E-FILE)	

  
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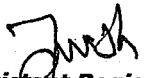
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 07-MAY-2026 (THURSDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1664/MUM/2022	2018-19	[A] GOLDMAN SACHS (SINGAPORE) PTE.	
2	ITA 7816/MUM/2025	2023-24	[A] GOLDMAN SACHS (SINGAPORE) PTE (E-FILE)	
3	ITA 882/MUM/2023	2014-15	[A] TANO MAURITIUS INDIA FVCI	
4	ITA 4491/MUM/2023	2021-22	[A] I.A.R SYSTEMS AKTIEBOLAG (E-FILED (ROCA))	
5	ITA 768/MUM/2025	2021-22	[D] COMSTAR MAURITIUS LIMITED (E-FILING)	
6	ITA 1061/MUM/2025	2018-19	[A] RAJ AJUDHIANATH KAUL	
7	ITA 2949/MUM/2025	2014-15	[A] DEUTSCHE BANK AG-INDIA (E-FILE)	
8	ITA 3409/MUM/2025	2016-17	[A] DEUTSCHE BANK AG (E-FILE)	
9	ITA 3864/MUM/2025	2018-19	[D] HARI KRISHNA EXPORTS PVT LTD (E-FILE)	
10	ITA 2634/MUM/2026	2023-24	[A] AMRITA JHAVERI (E-FILE)	
11	ITA 2763/MUM/2026	2009-10	[D] ESTATE OF SHRI EDULJI FRAMRIZE DINSHAW (E-FILE)	
12	ITA 2764/MUM/2026	2014-15	[D] ESTATE OF SHRI EDULJI FRAMRIZE DINSHAW (E-FILE)	
13	ITA 2765/MUM/2026	2015-16	[D] ESTATE OF SHRI EDULJI FRAMRIZE DINSHAW (E-FILE)	
14	ITA 2878/MUM/2026	2018-19	[D] MERCEDES-BENZ GROUP AG (E-FILE)	
15	ITA 2879/MUM/2026	2020-21	[D] MERCEDES-BENZ GROUP AG (E-FILE)	
16	ITA 2884/MUM/2026	2023-24	[D] DELTA AIR LINES INC (E-FILE)	
17	ITA 2990/MUM/2026	2019-20	[A] RELIANCE JIO INFOCOMM UK LIMITED (E-FILE)	
18	ITA 4188/MUM/2026	2020-21	[A] MATRIX PARTNERS INDIA INVESTMENT HOLDINGS LLC (E-FILE)	
19	ITA 1887/MUM/2026	2020-21	[A] SAGAR SHANTARAM BIDWAY (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 04-MAY-2026 (MONDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 231/MUM/2025	2017-18	[A] UPL LIMITED	
2	CO 232/MUM/2025	2018-19	[A] UPL LIMITED	
3	CO 233/MUM/2025	2019-20	[A] UPL LIMITED	
4	ITA 4439/MUM/2025	2019-20	[D] UPL LIMITED (E-FILE)	
5	ITA 4438/MUM/2025	2018-19	[D] UPL LIMITED (E-FILE)	
6	ITA 6782/MUM/2024	2021-22	[A] UBER INDIA SYSTEMS PVT LTD	
7	ITA 3705/MUM/2025	2021-22	[A] NEXT SERVICES H S S PVT LTD	
8	ITA 935/MUM/2026	2022-23	[A] OMNIACTIVE HEALTH TECHNOLOGIES LIMITED (E-FILE)	
9	ITA 9020/MUM/2025	2017-18	[A] ENVIRONMENT MEDICAL ASSOCIATION (E-FILE(SMC))	
10	ITA 325/MUM/2026	2017-18	[A] GIRISH KHETSHI CHHEDA (E-FILE(SMC))	
11	ITA 987/MUM/2026	2012-13	[D] AJIT H LOLADIYA HUF (E-FILE(SMC))	
12	ITA 2230/MUM/2026	2024-25	[A] MRS. KERAFRID N. DAMANIA (AS THE SURVIVING PARTNER OF PHIL CONSTRUCTION CO.) (E-FILE(SMC))	
13	ITA 2524/MUM/2026	2020-21	[A] JP DECKS CO-OPERATIVE HOUSING SOCIETY LTD (E-FILE(SMC))	
14	ITA 2525/MUM/2026	2021-22	[A] JP DECKS CO-OPERATIVE HOUSING SOCIETY LTD (E-FILE(SMC))	
15	ITA 2529/MUM/2026	2013-14	[A] CHANDU PURUSHOTTAM RATHOD (E-FILE(SMC))	
16	ITA 2531/MUM/2026	2019-20	[A] MANOJ JAYRAM SARANG (E-FILE(SMC))	
17	ITA 2532/MUM/2026	2017-18	[A] VIJAY HARBANS ARORA (E-FILE(SMC))	
18	ITA 2539/MUM/2026	2015-16	[A] ARCHIT NANDKUMAR KOTWAL, MUMBAI (E-FILE(SMC))	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 05-MAY-2026 (TUESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 7**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4575/MUM/2024	2020-21	[A] ORTHO CLINICAL DIAGNOSTICS INDIA PRIVATE LIMITED ((ROCA))	
2	ITA 6663/MUM/2024	2021-22	[A] ORTHO CLINICAL DIAGNOSTICS INDIA PVT LTD ((ROCA))	
3	ITA 5965/MUM/2024	2021-22	[A] UBS SECURITIES INDIA PRIVATE LIMITED (ROCA)	
4	ITA 5009/MUM/2024	AY 2020-21	[A] METTLER-TOLEDO INDIA PRIVATE LIMITED (E-FILE (ROCA))	
5	ITA 4349/MUM/2024	2020-21	[A] OGD SERVICES HOLDING LIMITED	
6	ITA 8104/MUM/2025	2022-23	[A] R-PAC(INDIA) PRIVATE LIMITED (E-FILE)	
7	ITA 8630/MUM/2025	2022-23	[A] PLATINUM GUILD INDIA PRIVATE LIMITED	
8	ITA 2186/MUM/2026	AY 2022-23	[A] O(1) INDIA PRIVATE LIMITED (E-FILE)	
9	ITA 884/MUM/2026	2014-15	[D] M/S. M B TRADE LINK PVT. LTD. (E-FILE(SMC))	
10	ITA 1100/MUM/2026	2017-18	[A] SALIM ABDUL SATTAR ADVANI (E-FILE)	
11	ITA 1101/MUM/2026	2018-19	[A] SHARADABAI CHARITABLE TRUST (E-FILE)	
12	ITA 2250/MUM/2026	2017-18	[A] PREMJI NARSHI KARIA (E-FILE(SMC))	
13	ITA 2549/MUM/2026	2017-18	[D] PRATEEK VINOD JATIA (E-FILE(SMC))	
14	ITA 2559/MUM/2026	2015-16	[A] SOCIAL AND EVANGELICAL ASSOCIATION FOR LOVE (E-FILE(SMC))	
15	ITA 2568/MUM/2026	2019-20	[A] VINIT KANNAIYALAL GANDHI (E-FILE(SMC))	
16	ITA 2572/MUM/2026	2010-11	[D] PRADIPBHAI NATHALAL SHAH ((SMC))	
17	ITA 2573/MUM/2026	2016-17	[A] NAYON EXPORTS (E-FILE(SMC))	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 06-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 2/MUM/2025	2017-18	[A] NUVOCO VITAS CORPORATION LIMITED	
2	ITA 2721/MUM/2023	2015-16	[A] NUVOCO VISTAS CORPORATION LIMITED	
3	ITA 2722/MUM/2023	2014-15	[A] NUVOCO VISTAS CORPORATION LIMITED	
4	ITA 2736/MUM/2023	2016-17	[A] NUVOCO VISTAS CORPORATION LIMITED	
5	ITA 3124/MUM/2023	2017-18	[D] NUVOCO VITAS CORPORATION LIMITED (E-FILED)	
6	ITA 3125/MUM/2023	2016-17	[D] NUVOCO VITAS CORPORATION LIMITED (E-FILED)	
7	ITA 3128/MUM/2023	2015-16	[D] NUVOCO VITAS CORPORATION LIMITED (E-FILED)	
8	ITA 3132/MUM/2023	2014-15	[D] NUVOCO VITAS CORPORATION LIMITED (E-FILED)	
9	ITA 5017/MUM/2024	2020-21	[A] NORTON LIFE LOCK INDIA PRIVATE LIMITED ((AS SUCCESSOR OF NORTON LIFE LOCK SOFTWARE AND SERVICE PRIVATE LIMITED (NSSPL)) ((ROCA))	
10	ITA 1031/MUM/2026	2022-23	[A] PETROFAC ENGINEERING INDIA PRIVATE LIMITED	
11	ITA 1920/MUM/2026	2016-17	[A] KANDIVLI HALAI LOHANA MITRA MANDAL TRUST ((SMC))	
12	ITA 1921/MUM/2026	2015-16	[A] KANDIVLI HALAI LOHANA MITRA MANDAL TRUST ((SMC))	
13	ITA 2659/MUM/2026	2024-25	[A] DIMPLE VIJAY NENSEE, LEGAL HEIR OF VIJAY RAYCHAND NENSEE (E-FILE(SMC))	
14	ITA 2667/MUM/2026	2012-13	[A] FRIDAY ENTERTAINMENT VENTURES PVT LTD (E-FILE(SMC))	
15	ITA 2670/MUM/2026	2018-2019	[A] SHRITI JINESH BHATT (E-FILE(SMC))	
16	ITA 2677/MUM/2026	2022-23	[A] JALMAYUR COOP HSG SOC LTD (E-FILE(SMC))	
17	ITA 2688/MUM/2026	2017-2018	[A] PRIYANKA PRAMOD NAIK (E-FILE(SMC))	
18	ITA 2690/MUM/2026	2018-2019	[A] SHEETAL SANTOSH SHETYE (E-FILE(SMC))	
19	ITA 2691/MUM/2026	2010-11	[A] SHANTILAL CHAMPALAL CHOPRA (E-FILE(SMC))	
20	ITA 2692/MUM/2026	2016-17	[A] LIONS DISTRICT 323 A1 CHARITY TRUST (E-FILE(SMC))	
21	ITA 2694/MUM/2026	2023-24	[A] MANJU PARAS PORWAL (E-FILE(SMC))	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 07-MAY-2026 (THURSDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 902/MUM/2021	2016-17	[A] MONDELEZ INDIA FOODS P. LTD. (SG)	
2	ITA 492/MUM/2022	2017-18	[A] M/S. MONDELEZ INDIA FOODS PVT. LTD (FORMERLY KNOWN AS CADBURY INDIA LTD (SG)	
3	ITA 1879/MUM/2022	2018-19	[A] MONDELEZ INDIA FOODS PVT.LTD (FORMERLY KNOWN AS CADBURY INDIA LTD) (SG)	
4	ITA 4807/MUM/2024	2020-21	[A] MONDELEZ INDIA FOODS PRIVATE LIMITED (SG(ROCA))	
5	ITA 6530/MUM/2024	2021-22	[A] MONDELEZ INDIA FOODS PRIVATE LIMITED (SG(ROCA))	
6	ITA 3577/MUM/2026	2022-23	[A] MONDELEZ INDIA FOODS PRIVATE LIMITED (E-FILE(SG))	
7	ITA 4746/MUM/2024	2020-21	[A] VODAFONE IDEA LIMITED (E-FILE)	
8	ITA 4887/MUM/2024	2020-21	[A] MAERSK GLOBAL SERVICES CENTRES (INDIA) PRIVATE LIMITED	
9	ITA 6731/MUM/2024	2021-22	[A] VODAFONE IDEA LIMITED (E-FILING)	
10	ITA 8908/MUM/2025	2019-20	[A] HOTEL TAJ ((SMC))	
11	ITA 8909/MUM/2025	2020-21	[A] HOTEL TAJ ((SMC))	
12	ITA 8910/MUM/2025	2021-22	[A] HOTEL TAJ ((SMC))	
13	ITA 8911/MUM/2025	2022-23	[A] HOTEL TAJ ((SMC))	
14	ITA 1352/MUM/2026	2022-23	[A] NEUTRAL GLASS & ALLIED INDUSTRIES PRIVATE LIMITED (E-FILE)	
15	ITA 1413/MUM/2026	2022-23	[A] MORGAN STANLEY INDIA COMPANY PRIVATE LIMITED (E-FILE)	
16	ITA 2740/MUM/2026	2018-19	[A] MANSUKH CHIMANLAL CHAUHAN (E-FILE(SMC))	
17	ITA 2742/MUM/2026	2019-20	[A] SURESH INDERMAL JAIN (E-FILE(SMC))	
18	ITA 2745/MUM/2026	2011-12	[A] MUKESH ARJANDAS RAIMALANI (E-FILE(SMC))	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

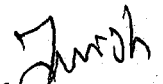
**CAUSE LIST OF K BENCH FOR 04-MAY-2026 (MONDAY)**

**BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 9**

**AT 2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4619/MUM/2016	2009-10	[A] ASSOCIATED CAPSULES P.LTD	
2	ITA 4712/MUM/2016	2009-10	[D] ASSOCIATED CAPSULES PVT. LTD.	
3	ITA 1278/MUM/2017	2011-12	[A] ACG ASSOCIATION CAPSULES P. LTD	
4	ITA 1307/MUM/2017	2011-12	[D] ACG ASSOCIATED CAPSULES P.LTD	
5	ITA 2472/MUM/2022	2018-19	[A] ACG ASSOCIATED CAPSULES PRIVATE LIMITED	
6	ITA 2493/MUM/2022	2018-2019	[A] BIRLA CARBON INDIA PVT LTD	
7	ITA 2494/MUM/2022	2017-18	[A] BIRLA CARBON INDIA PVT LTD	
8	ITA 6016/MUM/2024	2021-22	[A] ARUP INDIA PRIVATE LIMITED	
9	ITA 6094/MUM/2024	2021-22	[A] APM TERMINALS INDIA PRIVATE LIMITED (E-FILING)	
10	ITA 6708/MUM/2024	2021-22	[A] AIROLI ITP DEVELOPMENT PRIVATE LIMITED	
11	ITA 6942/MUM/2024	2021-22	[A] BHARAT MUMBAI CONTAINER TERMINALS PVT LTD	
12	ITA 7818/MUM/2025	2014-15	[D] CARBON CREATION EXPORTS PVT. LTD (E-FILE)	
13	ITA 8550/MUM/2025	2014-15	[A] SALIM KAMRUDDIN JAFFER (E-FILE (SMC))	
14	ITA 9380/MUM/2025	2020-21	[D] COSCO CONTAINER LINES (E-FILE)	
15	ITA 380/MUM/2026	2018-19	[A] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (E-FILE)	
16	ITA 2435/MUM/2026	2022-23	[D] KALPATARU PROJECTS INTERNATIONAL LIMITED (E-FILE)	
17	ITA 2461/MUM/2026	2022-23	[A] FREMANTLE INDIA TELEVISION PRODUCTIONS PRIVATE LIMITED (E-FILE)	
18	ITA 2473/MUM/2026	2020-21	[D] GLENMARK PHARMACEUTICALS LTD (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 05-MAY-2026 (TUESDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 9****AT 2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 903/MUM/2021	2016-17	[A] M/S. CWT INDIA P. LTD.	
2	ITA 615/MUM/2022	2017-18	[A] M/S. CWT INDIA PVT LTD	
3	ITA 6110/MUM/2024	2021-22	[A] CWT INDIA PRIVATE LIMITED	
4	ITA 1548/MUM/2021	2016-17	[A] ANHEUSER BUSCH INBEV INDIA LTD	
5	ITA 4259/MUM/2024	2020-21	[A] ARUP INDIA PRIVATE LIMITED (E-FILED)	
6	ITA 4642/MUM/2024	2020-21	[A] EMERSON ELECTRIC COMPAMY (INDIA) PRIVATE LIMITED	
7	ITA 4703/MUM/2024	2020-21	[A] GALDERMA INDIA PRIVATE LIMITED	
8	ITA 5590/MUM/2024	2020-21	[A] GN HEARING INDIA PRIVATE LIMITED	
9	ITA 6187/MUM/2024	2021-22	[A] KELLOGG INDIA PVT LTD	
10	ITA 6401/MUM/2024	2021-22	[A] JOHNSON & JOHNSON PVT LTD	
11	ITA 6560/MUM/2024	2021-22	[A] GALDERMA INDIA PRIVATE LIMITED	
12	ITA 6671/MUM/2024	2021-22	[A] FULFORD (INDIA) PRIVATE LIMITED (FORMERLY KNOWN AS FULFORD INDIA LIMITED) (E-FILE)	
13	ITA 6853/MUM/2024	2021-22	[A] ANHEUSER BUSCH INBEV INDIA LIMITED (E-FILING)	
14	ITA 5278/MUM/2025	2013-14	[D] IMPERIAL CONSULTANTS AND SECURITIES PVT LTD	
15	ITA 9231/MUM/2025	2022-23	[A] GODREJ MACBRICKS PRIVATE LIMITED	
16	ITA 9235/MUM/2025	2022-23	[A] ARUP INDIA PRIVATE LIMITED	
17	ITA 1644/MUM/2026	2022-23	[A] KGK CREATIONS PRIVATE LIMITED (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 06-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 9****AT 2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1370/MUM/2024	2016-17	[D] ACC LIMITED (E-FILING)	
2	ITA 1371/MUM/2024	2014-15	[D] ACC LIMITED (E-FILING)	
3	ITA 4014/MUM/2025	2015-16	[D] ACC LIMITED (E-FILE)	
4	ITA 4016/MUM/2025	2018-19	[D] ACC LIMITED (E-FILE)	
5	CO 197/MUM/2025	2018-19	[A] ACC LIMITED	
6	CO 198/MUM/2025	2015-16	[A] ACC LIMITED	
7	ITA 3882/MUM/2024	2013-14	[D] AMBUJA CEMENTS LIMITED (E-FILED)	
8	ITA 4815/MUM/2024	2020-21	[A] KODAK INDIA PRIVATE LIMITED (E-FILE)	
9	ITA 6132/MUM/2024	2021-22	[A] CIE AUTOMOTIVE INDIA LIMITED	
10	IT(TP)A 6937/MUM/2024	2021-2022	[A] GE POWER INDIA LIMITED (E-FILING)	
11	ITA 6675/MUM/2024	2021-22	[A] KODAK INDIA PRIVATE LIMITED (E-FILE)	
12	ITA 2779/MUM/2025	2013-14	[A] DALBERG DEVELOPMENT ADVISORS PRIVATE LIMITED	
13	ITA 9432/MUM/2025	2022-23	[A] FUNDTECH INDIA PRIVATE LIMITED	
14	ITA 2550/MUM/2026	2015-16	[D] BANK OF NOVA SCOTIA (E-FILE)	
15	ITA 2695/MUM/2026	2016-17	[A] SANJAY PRABHAKAR (E-FILE (SMC))	
16	ITA 2700/MUM/2026	2014-15	[A] LODHA GRANDEUR CO OPERATIVE HOUSING SOCIETY LIMITED (E-FILE (SMC))	
17	ITA 2707/MUM/2026	2011-12	[A] KAMLESH MANHARLAL SHAH, LEGAL HEIR OF LATE MANHARLAL VRJALAL SHAH (E-FILE (SMC))	
18	ITA 2720/MUM/2026	2011-12	[A] RAMESH DAMODAR THAKUR (E-FILE)	
19	ITA 2727/MUM/2026	2011-12	[A] SURESH DAMODAR THAKUR (E-FILE)	
20	ITA 2746/MUM/2026	2011-12	[A] KALPANA HARESHWAR THAKUR (E-FILE)	
21	ITA 2749/MUM/2026	2011-12	[A] MANISHA CHANDRAKANT THAKUR (E-FILE (SMC))	
22	ITA 2829/MUM/2026	2011-12	[A] MANISHA CHANDRAKANT THAKUR (E-FILE)	

**CAUSE LIST OF K BENCH FOR 06-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 9**


**AT 2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 2815/MUM/2026	2011-12	[A] KALPANA HARESHWAR THAKUR (E-FILE)	
24	ITA 2757/MUM/2026	2011-12	[A] CHANDRAKANT THAKUR (E-FILE (SMC))	
25	ITA 2758/MUM/2026	2011-12	[A] MANDAR HARESHWAR THAKUR (E-FILE (SMC))	
26	ITA 2780/MUM/2026	2011-12	[A] RUKSEN THAKUR (E-FILE)	
27	ITA 2828/MUM/2026	2011-12	[A] MANDAR HARESHWAR THAKUR (E-FILE)	
28	ITA 2830/MUM/2026	2011-12	[A] RUKSEN DAMODAR THAKUR (E-FILE)	
29	ITA 2808/MUM/2026	2011-12	[A] SANDESH RUKSEN THAKUR (E-FILE)	
30	ITA 2831/MUM/2026	2011-12	[A] SURESH DAMODAR THAKUR (E-FILE)	
31	ITA 2803/MUM/2026	2011-12	[A] SAPANA ANJESH CHALKE (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 07-MAY-2026 (THURSDAY)****BEFORE HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 9****AT 2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 500/MUM/2015	2010-11	[A] LAQSHYA MEDIA P.LTD	
2	ITA 4643/MUM/2016	2008-09	[A] ARCELORMITTAL NIPPON STEEL INDIA LIMITED (FORMERLY KNOWN AS ESSAR STEEL INDIA LTD)	
3	ITA 4781/MUM/2016	2008-09	[D] ARCELORMITTAL NIPPON STEEL INDIA LIMITED (FORMERLY KNOWN AS ESSAR STEEL INDIA LTD.	
4	ITA 6760/MUM/2024	2021-22	[A] KAIROS PROPERTIES PVT LTD	
5	ITA 6919/MUM/2025	2022-23	[A] FLYTXT MOBILE SOLUTIONS PRIVATE LIMITED (E-FILE)	
6	ITA 8320/MUM/2025	2021-2022	[A] SURAJ KUMAR (E-FILE (SMC))	
7	ITA 2747/MUM/2026	2018-19	[A] THE VENUS CO.OP. HSG. SOC. LTD. (E-FILE (SMC))	
8	ITA 2751/MUM/2026	2013-14	[A] AATMAN EDUCATIONAL SOCIETY (E-FILE (SMC))	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF SMC BENCH FOR 04-MAY-2026 (MONDAY)**

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

**IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4883/MUM/2025	2015-16	[A] ABA GOVIND GAONKAR (E-FILE)	
2	ITA 4911/MUM/2025	2017-18	[A] MEGHA ADITYA PAWASKAR (E-FILE)	
3	ITA 5237/MUM/2025	2019-20	[A] AUDIO VISION INDIA PVT LTD	
4	ITA 7436/MUM/2025	2010-11	[D] M/S PERFECT THREAD MILLS LIMITED (E-FILE)	
5	ITA 7437/MUM/2025	2017-2018	[A] RAMESH RAMDAVAR PAL (E-FILE)	
6	ITA 8694/MUM/2025	2011-12	[A] JAYPRAKASH PANNALAL GUPTA	
7	ITA 172/MUM/2026	2023-24	[A] DAYARAM LALJI BHANUSHALI HUF (E-FILE)	
8	ITA 1216/MUM/2026	2014-15	[A] AMITA RAMBILAS AGARWAL (E-FILE)	
9	ITA 1509/MUM/2026	2020-21	[A] CHEMBUR SHREE ANANDMAYEE COOPERATIVE HOUSING SOCIETY LTD (E-FILE)	
10	ITA 1510/MUM/2026	2021-22	[A] CHEMBUR SHREE ANANDMAYEE COOPERATIVE HOUSING SOCIETY LTD (E-FILE)	
11	ITA 2494/MUM/2026	2019-20	[A] SOMNATH JANARDAN WAMAN (E-FILE)	
12	ITA 2502/MUM/2026	2015-16	[A] AMIR INDUSTRIAL PREMISES CO-OP SOCIETY LTD (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF SMC BENCH FOR 05-MAY-2026 (TUESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7568/MUM/2025	2016-17	[A] SUDHIR RAMESH PATEL	
2	ITA 1432/MUM/2026	AY 2003-04	[A] SOHAM DATA PROCESSING & FINANCE PRIVATE LIMITED (E-FILE)	
3	ITA 1444/MUM/2026	2017-18	[A] ANAND SHANTARAM BANDEKAR	
4	ITA 2574/MUM/2026	2017-18	[A] MOHAMMED SHAFI MOHAMMED SAI ANSARI (E-FILE)	
5	ITA 2583/MUM/2026	2008-09	[A] LATE ASHOK CHAGANLAL JAIN (E-FILE)	
6	ITA 2593/MUM/2026	2013-14	[A] MILIND JASWANTRAI VORA (E-FILE)	
7	ITA 2594/MUM/2026	2014-2015	[A] RAJENDRA PRITHVIRAJ BAFNA (E-FILE)	
8	ITA 2597/MUM/2026	2020-21	[A] MANJEET DIGAMBAR MORE (E-FILE)	
9	ITA 2621/MUM/2026	2019-20	[A] SUDHA DEVI JAYPRAKASH VARMA (E-FILE)	
10	ITA 2625/MUM/2026	2020-21	[A] ST. JOHNS MARTHOMA SYRIAN CHURCH (E-FILE)	
11	ITA 2635/MUM/2026	2013-14	[A] HIRENKUMAR AMRUTLAL BORICHA (E-FILE)	
12	ITA 2638/MUM/2026	2017-18	[A] ASK CORPORATION (E-FILE)	
13	ITA 2639/MUM/2026	2019-20	[A] RAVINDRA MATADIN MODI (E-FILE)	
14	ITA 5190/MUM/2025	2018-19	[A] ASHOK KARUSAO BOKDE	

  
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30-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF SMC BENCH FOR 06-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

**IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5560/MUM/2025	2014-2015	[A] SHRIPAL ROOPCHAND JAIN (E-FILE)	
2	ITA 5884/MUM/2025	2020-21	[A] YOGITA SANJAY JAGUSTE (E-FILE)	
3	ITA 6343/MUM/2025	2013-14	[A] SHRI SAMARTH SAHAKARI MAJOUR SANSTH MARYADIT	
4	ITA 7932/MUM/2025	2007-08	[A] QUANTUM REAL EST & PROP DEV INDIA PVT LTD	
5	ITA 9434/MUM/2025	2009-10	[A] NIKUNJ RAJESH JASANI	
6	ITA 1761/MUM/2026	2023-24	[A] VAINKUTH PATHAI BHANUSHALI (E-FILE)	
7	ITA 2712/MUM/2026	2011-12	[A] JAFAR ALI ANWARULLAH KHAN (E-FILE)	
8	ITA 2715/MUM/2026	2020-21	[A] ARSALAN IRSHAD AHMAD ANSARI (E-FILE)	
9	ITA 2724/MUM/2026	2018-19	[A] SALMABANU AZIMBHAI SHEIKH (E-FILE)	
10	ITA 2733/MUM/2026	2018-19	[A] M/S KCR AGRI IMPEX (E-FILE)	
11	ITA 2734/MUM/2026	2017-18	[A] JANYUVAK KALYAN COOP CREDIT SOCIETY LTD (E-FILE)	
12	ITA 2735/MUM/2026	2018-19	[A] JANYUWAK KALYAN COOP CREDIT SOCIETY LTS (E-FILE)	
13	ITA 2738/MUM/2026	2021-21	[A] BEZZOLA COMPLEX PREMISES CO-OP. SOC. LTD. (E-FILE)	
14	ITA 2288/MUM/2026	2014-15	[D] SHRI SOMESHWAR SAHAKARI SAKHAR KARKHANA LIMITED (E-FILE)	
15	ITA 2289/MUM/2026	2015-16	[D] SHRI SOMESHWAR SAHAKARI SAKHAR KARKHANA LIMITED (E-FILE)	

  
**Assistant Registrar**  
30-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF SMC BENCH FOR 07-MAY-2026 (THURSDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6352/MUM/2025	2019-20	[A] SHRI RAJEEV SHARMA	
2	ITA 6772/MUM/2025	2007-08	[A] CHOGARAM HRARAMJI DEVASI	
3	ITA 7927/MUM/2025	2020-21	[A] VILPABEN PRANAVBHAI VORA	
4	ITA 1402/MUM/2026	2021-22	[A] BAJIRAO SHANKAR JAGDALE	
5	ITA 2759/MUM/2026	2017-18	[A] VIPIN MEGHJI DEDHIA (E-FILE)	
6	ITA 2760/MUM/2026	2012-13	[A] GIRIJA SHIVANAND NICHANAKI (E-FILE)	
7	ITA 2761/MUM/2026	2020-21	[D] PRITI HEMANT KANDALKAR (E-FILE)	
8	ITA 2769/MUM/2026	2019-20	[A] JAY VIJAYKUMAR SHAH (E-FILE)	
9	ITA 2775/MUM/2026	2009-10	[A] RAJESH HARISHBHAI SHAH HUF (E-FILE)	
10	ITA 2785/MUM/2026	2015-16	[A] ANANT GOVIND PATIL (E-FILE)	
11	ITA 2786/MUM/2026	2021-22	[A] VISHWANSHU VIJAYKUMAR AGARWAL (E-FILE)	
12	ITA 2017/MUM/2026	2020-21	[A] SHIVSHAKTI DEVELOPERS	
13	ITA 2023/MUM/2026	2019-20	[A] BIKEN GIRISHKUMAR JARIWALA (E-FILE)	
14	ITA 2189/MUM/2026	2020-21	[A] MUKESH BABULAL CHAURADIYA (E-FILE)	

  
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30-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER CASE**


**FOR 06-MAY-2026 (WEDNESDAY)**

**BEFORE SHRI SAKTIJIT DEY, VICE-PRESIDENT**

**COURT ROOM NO 2 AT 2.30 PM**

**WEBEX ID 26449963815 PASSWORD 2026**

Srl	Appeal Number				Assessee	Bench	Remarks
1	ITA	53	MUM	2025	Moraj Finanz Corporation	D/-	

  
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**30-Apr-26**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS**

**FOR 04-MAY-2026 (MONDAY)**

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER  
AND SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER**

<b>PART HEARD MATTERS AT 2.30 PM</b>								
<b>Srl</b>	<b>Appeal Number</b>				<b>Assmt. Year</b>	<b>Assessee</b>	<b>Bench</b>	<b>Remarks</b>
1	ITA	3397	MUM	2018	2007-08	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B	
2	ITA	3398	MUM	2018	2008-09	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B	
3	ITA	3399	MUM	2018	2007-08	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B	
4	ITA	3400	MUM	2018	2008-09	[A] THE BOARD OF CONTROL FOR CRICKET IN INDIA	B	

**BEFORE SHRI PAWAN SINGH, JUDICIAL MEMBER  
AND SHRI BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

<b>CLARIFICATION MATTERS AT 2.30 PM</b>								
<b>Srl</b>	<b>Appeal Number</b>				<b>Assmt. Year</b>	<b>Assessee</b>	<b>Bench</b>	<b>Remarks</b>
1	ITA	1112	MUM	2019	2014-15	[A] M/S. GRASIM INDUSTRIES LIMITED ( AS SUCCESSOR TO ADITYA BIRLA NUVO LTD. )	K	
2	ITA	1513	MUM	2019	2014-15	[D] GRASIM INDUSTRIES LIMITED (SUCCESSOR TO ADITYA BIRLA NUVO LTD. FORMERLY INDIAN RAYON INDUSTRIES LTD.)	K	

  
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30-Apr-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS**

**FOR 05-MAY-2026 (TUESDAY)**

**BEFORE SMT. BEENA PILLAI, JUDICIAL MEMBER  
AND SHRI JAGADISH, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2784	MUM	2014	2005-06	[A] STATE BANK OF INDIA	G	
2	ITA	2390	MUM	2015	2012-13	[A] STATE BANK OF INDIA	G	
3	ITA	2429	MUM	2015	2012-13	[D] STATE BANK OF INDIA	G	
4	ITA	3717	MUM	2017	2011-12	[A] STATE BANK OF INDIA (2011-12)	G	2011-12
5	ITA	4431	MUM	2017	2011-12	[D] STATE BANK OF INDIA (2011-12)	G	2011-12
6	ITA	5916	MUM	2017	2009-10	[D] STATE BANK OF INDIA	G	
7	ITA	6004	MUM	2017	2006-07	[A] STATE BANK OF INDIA	G	
8	ITA	2648	MUM	2018	2013-14	[D] M/S STATE BANK OF MYSORE	G	
9	ITA	2657	MUM	2018	2012-13	[D] STATE BANK OF MYSORE	G	
10	ITA	2831	MUM	2018	2012-13	[A] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF MYSORE)	G	
11	ITA	2832	MUM	2018	2013-14	[A] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF MYSORE)	G	
12	ITA	3328	MUM	2018	2014-15	[D] STATE BANK OF INDIA (2014-15)	G	2014-15
13	ITA	3395	MUM	2018	2013-14	[D] STATE BANK OF INDIA	G	
14	ITA	3429	MUM	2018	2013-14	[A] STATE BANK OF INDIA (2013-14)	G	2013-14
15	ITA	3430	MUM	2018	2014-15	[A] STATE BANK OF INDIA (2014-15)	G	2014-15
16	ITA	2189	MUM	2019	1997-98	[D] M/S STATE BANK OF INDIA	G	
17	ITA	2190	MUM	2019	1998-99	[D] M/S STATE BANK OF INDIA	G	
18	ITA	2290	MUM	2019	1997-98	[A] STATE BANK OF INDIA	G	
19	ITA	2291	MUM	2019	1998-99	[A] STATE BANK OF INDIA	G	
20	ITA	2851	MUM	2019	2011-12	[A] STATE BANK OF INDIA	G	
21	ITA	2874	MUM	2019	2015-16	[A] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF MYSORE)	G	
22	ITA	3034	MUM	2019	2015-16	[D] M/S STATE BANK OF INDIA	G	
23	ITA	3412	MUM	2019	2016-17	[D] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF MYSORE)	G	
24	ITA	3413	MUM	2019	2016-17	[A] STATE BANK OF INDIA	G	
25	ITA	3419	MUM	2019	2015-16	[D] STATE BANK OF INDIA (2015-16)	G	2015-16

05-05-2026

26	ITA	3420	MUM	2019	2016-17	[D] STATE BANK OF INDIA (2016-17)	G	2016-17
27	ITA	3470	MUM	2019	2015-16	[A] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF TRAVANCORE)	G	
28	ITA	3472	MUM	2019	2012-13	[A] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF TRAVANCORE)	G	
29	ITA	3503	MUM	2019	2016-17	[A] STATE BANK OF INDIA (2016-17)	G	2016-17
30	ITA	3504	MUM	2019	2015-16	[A] STATE BANK OF INDIA (2015-16)	G	2015-16
31	ITA	3572	MUM	2019	2012-13	[D] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF TRAVANCORE)	G	
32	ITA	3573	MUM	2019	2015-16	[D] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF TRAVANCORE)	G	
33	ITA	147	MUM	2022	99-00	[A] STATE BANK OF INDIA	G	
34	ITA	328	MUM	2022	2017-18	[A] STATE BANK OF INDIA	G	
35	ITA	1032	MUM	2022	2018-19	[A] STATE BANK OF INDIA	G	
36	ITA	1033	MUM	2022	2018-19	[A] STATE BANK OF INDIA	G	
37	ITA	1042	MUM	2022	2017-18	[D] M/S STATE BANK OF INDIA(FORMERLY KNOWN AS STATE BANK OF MYSORE)	G	
38	ITA	1055	MUM	2022	2017-18	[A] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF MYSORE)	G	
39	ITA	1121	MUM	2022	2018-19	[D] M/S STATE BANK OF INDIA	G	
40	ITA	1373	MUM	2022	2017-18	[D] M/S. STATE BANK OF INDIA (FORMERLY KNOWN AS STATE BANK OF MYSORE )	G	
41	ITA	1798	MUM	2023	2017-18	[A] STATE BANK OF INDIA ( SUCCESSOR TO ERSTWHILE STATE BANK OF BIKANER & JAIPUR)	G	
42	ITA	1967	MUM	2023	2017-2018	[D] STATE BANK OF INDIA (STATE BANK OF BIKANER & JAIPUR.	G	
43	ITA	4097	MUM	2023	2003-04	[A] STATE BANK OF INDIA (E-FILED)	G	e-filed
44	ITA	4116	MUM	2023	2000-01	[A] STATE BANK OF INDIA (E-FILED)	G	e-filed
45	ITA	4118	MUM	2023	2004-05	[A] STATE BANK OF INDIA (E-FILED)	G	e-filed
46	ITA	4447	MUM	2023	2008-09	[A] STATE BANK OF INDIA (E-FILED)	G	e-filed
47	ITA	1529	MUM	2024	2014-15	[A] STATE BANK OF INDIA	G	
48	ITA	1530	MUM	2024	2017-18	[A] STATE BANK OF INDIA	G	
49	ITA	2190	MUM	2024	2019-20	[A] STATE BANK OF INDIA (E-FILLING)	G	E-FILLING
50	ITA	495	MUM	2025	2005-06	[D] STATE BANK OF INDIA (E-FILING)	G	e-filing
51	ITA	577	MUM	2025	2005-06	[A] STATE BANK OF INDIA (E-FILING)	G	e-filing
52	ITA	1593	MUM	2025	2019-20	[A] STATE BANK OF INDIA (E-FILE)	G	E-FILE
53	ITA	2285	MUM	2025	2019-20	[D] STATE BANK OF INDIA (E-FILE)	G	e-file
54	ITA	2717	MUM	2025	2020-21	[A] STATE BANK OF INDIA (E-FILING)	G	E-FILING
55	ITA	3086	MUM	2025	2020-21	[D] STATE BANK OF INDIA (E-FILE)	G	E-FILE
56	ITA	3580	MUM	2025	2017-18	[A] STATE BANK OF INDIA (E-FILE)	G	E-FILE
57	ITA	4311	MUM	2025	2017-18	[D] STATE BANK OF INDIA(SUCCESSOR OF STATE BANK OF TRAVANCORE) (E-FILE)	G	E-FILE
58	ITA	5180	MUM	2025	2017-18	[A] STATE BANK OF INDIA	G	
59	ITA	7040	MUM	2025	2013-14	[D] STATE BANK OF INDIA (SUCCESSOR TO THE STATE BANK OF PATIALA) (E-FILE)	G	E-FILE
60	ITA	7041	MUM	2025	2014-15	[D] STATE BANK OF INDIA (SUCCESSOR TO THE STATE BANK OF PATIALA) (E-FILE)	G	E-FILE

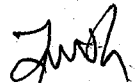
BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND SHRI ANIKESH BANERJEE, JUDICIAL MEMBER

05-05-2026

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	4233	MUM	2025	2013-14	[A] IPCA LABORATORIES LIMITED (E-FILE)	H	E-FILE
2	ITA	4234	MUM	2025	2015-16	[A] IPCA LABORATORIES (E-FILE)	H	E-FILE
3	ITA	4235	MUM	2025	2016-17	[A] IPCA LABORATORIES (E-FILE)	H	E-FILE
4	ITA	4236	MUM	2025	2017-18	[A] IPCA LABORATORIES LIMITED (E-FILE)	H	E-FILE
5	ITA	4237	MUM	2025	2018-19	[A] IPCA LABORATORIES LIMITED (E-FILE)	H	E-FILE
6	ITA	5056	MUM	2025	2018-19	[D] IPCA LABORATORIES LIMITED (E-FILE)	H	E-FILE
7	ITA	5191	MUM	2025	2013-14	[D] IPCA LABORATORIES LIMITED (E-FILED)	H	E-Filed
8	ITA	5192	MUM	2025	2015-16	[D] IPCA LABORATORIES LIMITED (E-FILED)	H	E-Filed
9	ITA	5193	MUM	2025	2016-17	[D] IPCA LABORATORIES LIMITED (E-FILED)	H	E-filed
10	ITA	5194	MUM	2025	2017-18	[D] IPCA LABORATORIES LIMITED (E-FILED)	H	E-Filed

BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND SHRI JAGADISH, ACCOUNTANT MEMBER

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2233	MUM	2025	2007-08	[A] AVIS MOTORS PRIVATE LIMITED (E-FILE)	A	e-file
2	ITA	2946	MUM	2025	2007-08	[D] AVIS MOTORS PRIVATE LIMITED (E-FILE)	A	E-FILE

  
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30-Apr-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS**

**FOR 06-MAY-2026 (WEDNESDAY)**

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER  
AND SHRI JAGADISH, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	6811	MUM	2025	2020- 2021	[D] BHAVESH RANCHHODDAS MADIAR (E-FILE)	B	E-FILE

**BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

CLARIFICATION MATTERS at 02:30PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2542	MUM	2025	2018- 19	[D] SAMMAAN FINSERVE LIMITED (E-FILE)	B	E-FILE

**BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND SHRI ARUN KHODPIA, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 12.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	8271	MUM	2025	2014- 15	[A] SONALI SONU SOOD ((SMC))	J	(SMC)

CLARIFICATION MATTERS AT 12.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	9513	MUM	2025	2011- 12	[D] HARMONY ADDITIVES PRIVATE LIMITED (E-FILE)	SMC	E-File

  
**Assistant Registrar**  
30-Apr-2026


**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS**

**FOR 07-MAY-2026 (THURSDAY)**

**BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS FOR COMPLIANCE								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	7261	MUM	2025	2021-22	[A] PUSHPA VEDPRAKASH AGARWAL (E-FILE)	C	E-FILE

  
**Assistant Registrar  
30-Apr-2026**